



**STANDING COMMITTEE ON AGRICULTURE
(2020-2021)**

SEVENTEENTH LOK SABHA

**MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING
(DEPARTMENT OF FISHERIES)**

'DEMANDS FOR GRANTS (2021-2022)'

TWENTY SEVENTH REPORT



**LOK SABHA SECRETARIAT
NEW DELHI
MARCH 2021/PHALGUNA, 1942 (SAKA)**

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Presented to Lok Sabha on 17.03.2021
Laid on the Table of Rajya Sabha on 17.03.2021



**LOK SABHA SECRETARIAT
NEW DELHI
MARCH 2021/ PHALGUNA, 1942 (SAKA)**

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COMPOSITION OF THE STANDING COMMITTEE ON AGRICULTURE (2020-21)

Shri Parvatagouda Chandanagouda Gaddigoudar - Chairperson

MEMBERS

LOK SABHA

2. Shri Afzal Ansari
3. Shri Horen Sing Bey
4. Shri Devendra Singh 'Bhole'
5. Shri A. Ganeshamurthi
6. Shri Kanakmal Katara
7. Shri Abu Taher Khan
8. Shri Bhagwanth Khuba
9. Shri Mohan Mandavi
10. Shri Devji Mansingram Patel
11. Smt. Shardaben Anilbhai Patel
12. Shri Bheemrao Baswanthrao Patil
13. Shri Shriniwaas Dadasaheb Patil
14. Shri Kinjarapu Ram Mohan Naidu
15. Shri Vinayak Bhaurao Raut
16. Shri Pocha Brahmananda Reddy
17. Shri Mohammad Sadique
18. Shri Virendra Singh
19. Shri V.K. Sreekandan
20. Shri Mulayam Singh Yadav
21. Shri Ram Kripal Yadav

RAJYA SABHA

22. Shri Partap Singh Bajwa
23. Sardar Sukhdev Singh Dhindsa
24. Shri Narayan Rane
25. Shri Kailash Soni
26. Shri Vaiko
27. Shri R. Vaithilingam
28. Smt. Chhaya Verma
- @29. Shri B.L. Verma
30. Shri Harnath Singh Yadav
- *31. VACANT

* *vice* Dr. Chandrapal Singh Yadav ceased to be a Member of the Committee on his retirement from Rajya Sabha w.e.f 25.11.2020 vide CB-I Note dated 06.10.2020.

@ Nominated to the Committee as Member w.e.f 23.12.2020 vide Bulletin Part-II No. 1835 dated 24.12.2020

SECRETARIAT

- | | | | |
|----|----------------------|---|-------------------|
| 1. | Shri Shiv Kumar | - | Joint Secretary |
| 2. | Dr. Vatsala J. Pande | - | Director |
| 3. | Shri Nagender Singh | - | Executive Officer |

INTRODUCTION

I, the Chairperson, Standing Committee on Agriculture, having been authorized by the Committee to submit the Report on their behalf, present this Twenty Seventh Report on the Demands for Grants (2021-2022) of the Ministry of Fisheries, Animal Husbandry and Dairying (Department of Fisheries).

2. The Committee under Rule 331E(1)(a) of the Rules of Procedure and Conduct of Business in Lok Sabha considered the Demands for Grants (2021-22) of Ministry of Fisheries, Animal Husbandry and Dairying (Department of Fisheries) which were laid on the Table of the House on 09 February, 2021. The Committee took evidence of the representatives of the Ministry of Fisheries, Animal Husbandry and Dairying (Department of Fisheries) at their Sitting held on 23 February, 2021. The Report was considered and adopted by the Committee at their Sitting held on 16 March, 2021.

3. For facility of reference and convenience, the Recommendations/Observations of the Committee have been printed in bold letters in Part-II of the Report.

4. The Committee wish to express their thanks to the officers of the Ministry of Fisheries, Animal Husbandry and Dairying (Department of Fisheries) for appearing before the Committee and furnishing the information that they desired in connection with the examination of Demands for Grants of the Ministry.

5. The Committee would also like to place on record their deep sense of appreciation for the invaluable assistance rendered to them by the officials of Lok Sabha Secretariat attached to the Committee.

NEW DELHI;
16 March, 2021
25 Phalguna, 1942 (Saka)

P.C. GADDIGOUDAR
Chairperson,
Standing Committee on Agriculture

ABBREVIATIONS

BE	-	Budget Estimates
CAA	-	Coastal Aquaculture Authority
CAMC	-	Central Approval and Monitoring Committee
CICEF	-	Central Institute of Coastal Engineering for Fishery
CIFNET	-	Central Institute of Fisheries Nautical and Engineering Training
CMFRI	-	Central Marine Fisheries Research Institute
CSS	-	Centrally Sponsored Scheme
DLC	-	District Level Committees
DPR	-	Detailed Project Report
EEs	-	Eligible Entities
FAO	-	Food and Agriculture Organization
FIDF	-	Fisheries and Aquaculture Infrastructure Development Fund
FSI	-	Fishery Survey of India
GFR	-	General Financial Rules
GLPC	-	Gujarat Livelihood Promotion Company
GVA	-	Gross Value Added
KCCs	-	Kisan Credit Cards
MFC	-	Marine Filter Course
MPEDA	-	Marine Products Export Development Authority
NABARD	-	National Bank for Agriculture and Rural Development
NCDC	-	National Cooperatives Development Corporation
NFDB	-	National Fisheries Development Board
NIA	-	Nodal Implementing Agency
NIFPHATT	-	National Institute of Fisheries Post-harvest Technology and Training
NLEs	-	Nodal Loaning Entities
PMMSY	-	Pradhan Mantri Matsya Sampada Yojana
PPP	-	Public Private Partnership
QEP	-	Quarterly Expenditure Plan
R&D	-	Research and Development
RE	-	Revised Estimates
SCSP	-	Scheduled Castes Sub-Plan
SHG	-	Self Help Groups
SLC	-	State Level Committees
UCs	-	Utilization Certificates
VNC	-	Vessel Navigator Course

CHAPTER-I

INTRODUCTION

India is the second largest fish producing country in the world and accounts for 7.58 per cent of the Global Production. The Fish Production in India has reached an all-time high of 14.16 Million Metric Tons during 2019-20. The Fisheries Sector contributes 1.24 per cent to the GVA and 7.28 per cent to the Agricultural GVA. The Export of Marine Products stood at 12.9 lakh Metric Tons with a value of Rs 46,662 crore during 2019-20. The livelihood opportunities provided by this Sector have been instrumental in sustaining incomes of over 28 Million people in India, especially the marginalized and vulnerable communities, and has promoted meaningful Socio-economic Development.

- 1.2. The Government of India has taken several initiatives to harness the untapped potential of the Sector. The Centrally Sponsored Scheme – Blue Revolution (CSS-BR) which was launched in 2015-16 for a 5 year period with a Central Financial Outlay of Rs 3000 crore to catalyze the “Integrated, Responsible and Holistic Development and Management of the Fisheries Sector”, ended in March 2020. The Government of India in October 2018 approved the establishment of a dedicated Fisheries and Aquaculture Infrastructure Development Fund (FIDF) at Rs 7522 crore. As of mid January 2021, a total of 44,673 Kisan Credit Cards (KCCs) have been issued to Fishers and Fish Farmers and an additional 4.04 Lakh applications from Fishers and Fish Farmers are with the banks at various stages of issuance.

- 1.3. Realizing the potential, scope and importance of the Fisheries Sector, new flagship Scheme Pradhan Mantri Matsya Sampada Yojana (PMMSY) was launched in May, 2020 as a part of Atma Nirbhar Bharat Package by Government of India with an estimated investment of Rs 20,050 crore comprising of Central share of Rs 9407 crore, State share of Rs 4880 crore and Beneficiaries contribution of Rs 5763 crore for a period of five years from FY 2020-21 to FY 2024-25. By mid January 2021, proposals with an outlay of Rs

6,567.20 crore were received from various States/UTs against which Project Proposals with total outlay of Rs 2309.08 crore have already been approved.

A. ANALYSIS OF DEMAND FOR GRANTS 2021-22

1.4. Scheme-wise Budgetary Outlay and Expenditure During 2018-19 to 2021-22 are as follows:-

**"SCHEME-WISE BUDGETARY OUTLAY AND EXPENDITURE DURING 2018-19 TO 2021-22
MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING (DEPARTMENT OF FISHERIES) (Rs. Crore)**

Sl. No.	Name of the Scheme/Project /Programme	BE	RE	Actual Expenditure	BE	RE	Actual Expenditure	BE	RE	Actual Expenditure	BE
1	Pradhan Mantri Matsya Sampada Yojana				0.00	0.00	0.00	560.00	700.00	425.32	1000.00
2	Blue Revolution: Integrated Development and Management of Fisheries	632.61	500	484.16	550.00	450.00	429.78	-	-	-	-
3	National Fisheries Development Board	5.00	100.00	101.62	80.75	80.75	80.75	77.50	32.28	32.25	23.84
4	Fisheries & Aquaculture Infrastructure Development Fund(FIDF)	1.00	1.00	1.00	10.00	5.25	0.00	10.00	10.00	9.00	15.00
5	Assistance to Fisheries Institutes	94.84	92.66	89.01	139.50	139.50	125.22	149.00	143.14	84.62	149.77
6	Coastal Aquaculture Authority	4.00	4.00	4.00	4.50	4.50	4.50	4.50	3.00	0.00	4.00
7	Package for Replacement of Fishing Vessel seized by Pakistan	1.00	3.92	3.92	-	-	-	-	-	-	-
8	Secretariate Economic services	-	-	-	20.00	20.00	15.48	24.00	22.00	13.42	28.23
	Grand Total	738.45	701.58	683.71	804.75	700.00	655.73	825.00	910.42	564.61	1220.84

1.5. On being specifically asked about the reasons for making the substantially less expenditure for Pradhan Mantri Matsya Sampada Yojana for the year 2020-21, the Department stated:-

"Pradhan Mantri Matsya Sampada Yojana (PMMSY) was approved by the Cabinet in May, 2020. However, no dedicated allocation of budget and head of accounts were available for implementation of the PMMSY at the inception stage and the Department of Fisheries received allocation of

funds of Rs.560 crore for the PMMSY under RE 2020-21 as per the office order dated 21.12.2020. Accordingly, the proposal for Second and Final Batch of Supplementary Demands for Grants 2020-21 has been submitted to Ministry of Finance. The approval of the Supplementary Grants with the enhanced allocation of Rs. 700 crore and issuance of its re-appropriation order is yet to be received by the Department of Fisheries. Due to non-receipt of the re-appropriation order in respect of the enhanced allocation, the Department has kept in hold, proposals of some of the Union Territories, North-Eastern States and proposals received under the Central Sector Component of the PMMSY. On receipt of the re-appropriation order from the Ministry of Finance and allocation of funds under relevant expenditure head, the funds would be released immediately to the States/UTs against the approved project proposals under PMMSY."

- 1.6. When the Committee specifically asked about the reasons for less expenditure for Assistance to Fisheries Institutes during year 2020-21, the Department submitted:-

"The expenditure under 'Assistance to Fisheries Institutes as on 31.01.2021 was Rs. 93.58 crore which is 65.38% of the RE 2020-21. The instruction issued on 08.04.2020 by the Ministry of Finance on Cash Management System in Central Government for Expenditure control for the Quarter-1(Q1), Q2 and Q3 restricting the quarterly expenditure to 15 % has affected the utilisation of funds against the budget allocated for the financial year (2020-21). Since the Monthly Expenditure Plan and Quarterly Expenditure Plan (MEP/QEP) has been relaxed after finalization of the Revised Estimate 2020-21, the Institutes are now making efforts to utilise the allocated funds. The monthly/quarterly ceilings have impacted the settlement of pending bills with no impact on the overall functioning of the institutes."

- 1.7. Again on being asked by the Committee about the reasons for Zero expenditure for 'Coastal Aquaculture Authority' for the year 2020-21, the Department submitted:-

"The CAA had received the second installment of the Grant-in-aid of Rs. 2.26 Crores at the fag end of the Financial Year 2019-20, out of which a balance amount of Rs.1.44 Crore was available with CAA. Considering the Covid-19 Pandemic situation and delay in receipt of funding, the CAA was

allowed to utilize this balance amount during the current financial year (2020-21). During the current financial year 2020-21, the CAA has received its first installment of Rs.2.24 crore as Grant-in-aid in January, 2021. It is reported that the CAA upto 11.2.2021 for the FY 2020-21 has incurred an expenditure of Rs. 2,07,65,736/- (for Salary Head Rs. 1,22,48,078 & General Head Rs. 85,17,658)."

- 1.8. Being asked about impact on the functioning of the Coastal Aquaculture Authority in the year 2020-21, when it has not incurred any expenditure, the Department submitted:-

"As stated above, an amount of Rs. 1.44 crores was available with CAA from the Grant-in-Aid of Rs. 2.26 crores released to them during the Financial Year 2019-20. Considering the Covid-19 Pandemic situation and delay in receipt of funding, the CAA was allowed to utilize the available surplus amount of Rs. 1.44 crores during the current financial year (2020-21) and accordingly the CAA has been meeting out its expenditure during the year 2020-21 from the available funds to carry out its activities. Further, the Department has released the first instalment of Rs. 2.24 lakhs (General Head Rs. 1.17 & Salary Head Rs. 1.07) of Grant-in-Aid for the FY 2020-21 in January, 2021 to the CAA. It is reported that up to 11.2.2021, the CAA has incurred a total expenditure of Rs. 2,07,65,736/- (for Salary Head Rs. 1,22,48,078 & General Head Rs. 85,17,658)."

- 1.9. When asked about the reasons for continuous decline in Allocation of funds to 'National Fisheries Development Board since 2018-19, the Department submitted:-

"National Fisheries Development Board was one of the components under the erstwhile CSS Blue Revolution and the funds were earmarked for NFDB for establishment expenditure as well as for taking up fisheries development activities as per the allocation received from Ministry of Finance. Under Pradhan Mantri Matsya Sampada Yojana, NFDB has been designated as one of the end implementing agency. Accordingly fund has also been earmarked under PMMSY for undertaking need-based fisheries development activities/projects by NFDB under Central Sector Scheme components of PMMSY based on Annual Action Plan. Hence, apart from the funds allocated i.e. Rs. 32.28 crore for establishment expenses including salary and office expenses, an action plan of NFDB for the year 2020-21 at a total cost of Rs.71.62 crores has been approved for

implementation of Central Sector Scheme component of the PMMSY during the year 2020-21. As such an allocation of Rs.103.90 Crores has been earmarked for NFDB during the current financial year (2020-21)."

- 1.10. When asked by the Committee about the reasons for no allocation under 'Package for Replacement of Fishing vessel seized by Pakistan' since 2019-20, the Department submitted:-

"In order to ameliorate the hardship caused due to continued detention of fishing vessels by the Pakistan authorities and to address the livelihood of fishers hampered due to seizure of boats, a relief package was announced in September 2007. Marine Products Export Development Authority (MPEDA) was the implementing agency of the said package. MPEDA had reported a total 192 verified applications and accordingly, an amount of Rs. 1152.00 lakh had been released to MPEDA to cover all the verified 192 applications. The Package for Replacement of Fishing vessel seized by Pakistan stands discontinued, hence, no fund has been allocated from 2019-20 onwards."

- 1.11. When asked about reasons for less expenditure of only Rs.564.61 crore as against-total allocated fund of Rs.910.42 crore at RE stage for the year 2020-21, the Department submitted:-

"The new scheme PMMSY has been approved by the Cabinet on 20th May 2020. Initially the scheme implementation has been hampered due to lack of budget head and funds. With the pursuance, the Ministry of Finance allowed the Department of Fisheries to incur expenditure of Rs. 300 crores under Appendix-10 of GFR 2017 to commence implementation of the PMMSY.

Out of Rs. 910.42, Rs. 700 Crore has been allocated for implementation of PMMSY during RE 2020-21. However, the approval of the Supplementary Grants and issuance of its re-appropriation order with allocation of Rs.700 crores is yet to be received from the Ministry of Finance. Due to non-availability of adequate funds in the respective head of accounts, DoF is not in a position to release the funds to some of the North-Eastern States, Union Territories, for implementation of the PMMSY and to other implementing agencies for taking up activities under the Central Sector Component. Besides, the progress in funds utilization in both scheme and

non-scheme components during the year 2020-21 has also hampered due the implementation of the Cash Management System in Central Government for expenditure control in Quarter Q1, Q2 and Q3."

1.12. The Committee desired to know the Percentage increase/decrease under various Heads during last three years, the Department submitted:-

"Percentage increase/decrease in various heads during the last three years:

(Rs. in Crore)

Sector	2018-19		2019-20		2020-21		*2021-22	% increase/decrease over previous year (wrt BE)
	BE	RE	BE	RE	BE	RE	BE	
i	ii	iii	iv	v	vi	vii	viii	ix
Pradhan Mantri Matsya Sampada Yojana (PMMSY)	--	--	--	--	560.00	700.00	1000.00	(+)1.81%
Blue Revolution: Integrated Development and Management of fisheries	632.61	500.00	550.00	450.00	0.00	0.00	0.00	
National Fisheries Development Board (NFDB)	5.00	100.00	80.75	80.75	77.50	32.25	23.84	(-)3.87%
Assistance to fisheries institute	94.84	92.66	139.50	139.50	149.00	143.42	149.77	(+)6.82%
Coastal Aquaculture Authority	4.00	4.00	4.50	4.50	4.50	3.00	4.00	0%
Fisheries and Aquaculture Infrastructure Development Fund(FIDF)	10.00	1.00	10.00	5.25	10.00	10.00	15.00	0%
Package for replacement of fishing vessel seized by Pakistan	1.00	3.92	-	-	-	-	-	0%
Secretariat & Economic Services	-	-	20.00	20.00	24.00	22.00	28.23	(+)20%
Grand Total	747.45	701.58	804.75	700.00	825.00	910.42	1220.84	(+)2.51%

1.13. The Department furnished the following Fund allocated and Expenditure during the last three years and current year:-

(Rs. in Crore)

Year	Proposed by the Department	Funds allocated by the Ministry of Finance at BE stage	Funds allocated by the Ministry of Finance at RE stage	Expenditure made by the Department
2018-19	870	747.45	701.58	684.44
2019-20	1543.18	804.75	700	655.74
2020-21	3586.11	825	910.42	564.61*

2021-22	2581.63	1220.84	-	-
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*as on 31.12.2020

..

- 1.14. When asked about the reasons for considerable difference between the huge funds proposed by the Department during years 2018-19, 2019-20, 2020-21 and 2021-22 and the funds allocated to it as well as less expenditure made from the amount allocated and also specifically as to whether this has not affected the Objectives/Schemes /Proposals of the Department, the Department submitted:-

"Centrally Sponsored Scheme: Blue Revolution was approved by the cabinet with total outlay of Rs 3000 crore for period of 5 years from 2015-16 to 2019-20. Keeping in view the overall outlay of the Blue Revolution Scheme, the Department of Fisheries has been proposing the annual budgetary allocation However; the Ministry of Finance has been making financial allocation for Blue Revolution with curtailing the proposed. It is an accepted fact that non-availability of adequate funds would certainly hamper the implementation of the scheme. However, the Department of Fisheries has been making efforts to implement the scheme and carry out its activities within the allocated funds and achieve its objectives"

- 1.15. When asked about the reasons for continued less expenditure from the allocated amount by the Department during the years 2018-19 and 2019-20 despite the allocated fund being significantly less than that proposed by the Department in the initial stage, the Department submitted:-

"The Department of Fisheries has been making efforts to utilize the allocated funds more effectively and utilized about 98% and 94% of the allocated budget during the year 2018-19 and 2019-20 respectively."

- 1.16. When asked about the Department's Plan to utilize the remaining amount of Rs 345.81 in the three months of the financial year 2020-21, the Department submitted:-

"Under PMMSY, Department of Fisheries has accorded the approval to the proposals at a total project cost of Rs. 2343.21 crores with central share of Rs. 815.31 crores. DoF has released the first instalment of Rs.348.67 crores under the Centrally Sponsored Scheme components. Under Central Sector component of PMMSY, DoF has approved the project proposals with outlay of Rs. 134.56 crore. Besides, project

proposal of Rs. 630 crore with central share of Rs. 207.32 crore has also been recommended by the Project Appraisal Committee of NFDB which are under process in the Department. Hence, adequate project proposals received under the PMMSY are in pipeline to utilise the allocated budget."

B. SURRENDER OF FUNDS

1.17. On being enquired by the Committee about the funds surrendered by the Department of Fisheries during 2019-20 and Scheme wise details of percentage utilization as against Budgetary Allocation, the Department submitted:-

"The details of Budgetary allocation and its utilization Under Blue Revolution Scheme during the financial year 2019-20 are:-

(Rs. in Crore)

Sl.No.	Year	BE	RE	Expenditure	Percentage utilization w.r.t. RE
1	2019-20	804.75	700	655.74	93.68

As may be seen from the details given above, there was saving of Rs. 44.26 crores during financial year 2019-20 mainly on account of technical failure of PFMS portal for release of funds to the States/UTs and savings under salary head due to vacant posts at Head Quarters and Institutes."

C. SUPPLEMENTARY DFGS

1.18. The Committee Desired to know the provisions for Supplementary Demands during year 2019-20 and 2020-21 including Scheme-wise details and the reasons therefor, the Department submitted:-

"Yes, the Department of Fisheries had made provisions for supplementary Demands during the year 2019-20 and 2020-21. The details are as below:

Name of the Scheme	2019-20 (Rs. in Crore)	2020-21 (Rs. in Crore)
PMMSY	0.00	700.00**
Blue Revolution	2.12*	0.00
Total	2.12	700

*Proposed for Token Supplementary of Rs. 1.00 lakh in the Final Batch of Supplementary Demand.

**proposed Rs. 560 crore as Token Supplementary and Rs. 140 crore as Cash Supplementary."

D. RE- APPROPRIATION OF FUNDS

1.19. On being asked by the Committee about re-appropriation of funds between Schemes/Programmes during 2019-20 and 2020-21 along with reasons therefor, the Department submitted:-

"Yes. Rs. 560 crores originally allocated for CSS Blue Revolution has been re-appropriated to PMMSY during the year 2020-21, as the Blue Revolution Scheme stands closed with effect from 31.3.2020."

E. FINANCIAL IRREGULARITIES

1.20. On the query of the Committee regarding cases related to Financial Irregularities reported in the Schemes being Implemented/Financed by the Department of Fisheries during 2019-20 and 2020-21 and the action taken by the Department in such cases of Financial Irregularities which have been reported during 2019-20 and 2020-21, the Department submitted:-

"No financial irregularities have been reported till date in the schemes being implemented/financed by Department of Fisheries."

F. BUDGET AND CASH MANAGEMENT SCHEME

- 1.21. On being enquired about the quantum of funds spent by the Department in each quarter of the last fiscal and status of quarter-wise spending in percentage terms of total funds during 2019-20 and 2020-21, the Department submitted:-

"The quarter-wise funds spent by the Department during the year 2018-19 and 2019-20 are as below:-

(Rs. In Lakh)

S. No	Quarters	2019-20		2020-21	
		Amount released (cumulative)	% utilization of amount released w.r.t. RE (Rs.70000.00)	Amount released (cumulative)	% utilization of amount released w.r.t. RE (91042.00)
1	Q1	0	0	0	0
2	Q2	16561	23.66	35225	38.69
3	Q3	38642	55.2	13944	15.32
4	Q4	10371.46	14.82	9572 (upto 11.02.2021)	10.51

G. REVENUE RECEIPTS

- 1.22. When asked to furnish the sources of Revenue Receipts for the Department apart from the budgetary support for the year 2019-20 and 2020-21, the Department submitted:-

"The source of revenue received from the subordinate institutes under the Department of Fisheries during the financial year 2019-20 and 2020-21 are:

(Rs. in Lakhs)

S. No	Name of the Institute	Source of revenue	2019-20	2020-21 (As on January, 2021)
1	Central Institute of Fisheries Nautical and Engineering Training (CIFNET)	Hostel rent fee from trainees, RTI application fees, sale of books, fish, guest house charges, short term course fees, sale of unserviceable items, etc.	83.19	24.93
2	National Institute of Fisheries Post-harvest Technology and Training (NIFPHATT)	Sale of fish & fisheries products, rent, other receipts, etc.	118.46	112.04

3	Central Institute of Coastal Engineering for Fishery (CICEF)	Guest House charges	0.029	0.036
4	Fishery Survey of India (FSI)	Disposal of fish catch, revenue from guest house, serving of life raft, disposal of condemned stores, slipway docking, rental freshwater etc.	111.53	73.42
5	Coastal Aquaculture Authority (CAA)	Registration of shrimp farms, Registration fee of LV Farms, Registration fee of Hatchery, Registration fee for Aquaculture inputs Products, etc.	151	275
6	National Fisheries Development Board (NFDB)	Sale of Brooder/ Seed, Application fee/ Guest house/ processing fee, Interest Earned, (FDR& Saving A/c), Licence fee/ Quarter Rent etc.	694.66	50.7
Total			1158.869	536.126

1.23. On being asked by the Committee about the Targets and Achievements of Revenue Generation during 2019-20 and 2020-21, the Department submitted:-

"Target and Achievements of the Revenue Generation received from the Subordinate Institutes under the Department of Fisheries during the financial year 2019-20 and 2020-21 are:

S. No	Name of the Institute	2019-20		2020-21	
		Target	Achievement	Target	Achievement
1	CIFNET	50	83.19	65	24.93
2	NIFPHATT	120	118.46	120	112.04
3	CICEF	(No specific target for revenue generation was fixed)	0.029	(No specific target for revenue generation was fixed)	0.036
4	FSI		111.53		73.42
5	CAA		151		275
6	NFDB		694.66		50.7
Total			1158.869		536.126

1.24. When further asked to specify the targets set for Revenue Generation for 2021-22, the Department submitted:-

"The Targets set for Revenue Generation as reported by the Subordinate Institutes under the Department of Fisheries for the year 2021-22 are:

(Rs in Lakh)

S. No	Name of the Institute	2021-22
1	CIFNET	75
2	NIFPHATT	125
3	CICEF	(No specific target for revenue generation has been set, as the revenue generation is not a primary objectives of these Institutes
4	FSI	
5	CAA	
6	NFDB	
	Total	200

- 1.25. On being asked to provide the details of fee received by the Training Institutes under the Department of Fisheries for Consultancy/Training services provided to other Organizations during 2019-20 and 2020-21, the Department submitted:-

"The details of fees received by the Central Institute of Fisheries Nautical and Engineering Training(CIFNET) and National Institute of Fisheries Post- Harvest Technology Training (NIFPHATT) for training/consultancy services provided during 2019-20 and 2020-21 are:

Name of the Institute	Years	Fees received (Rs. In Lakh)
Central Institute of Fisheries Nautical and Engineering Training (CIFNET), Kochi	2019-20	60.47
	2020-21*	10.18
National Institute of Fisheries Post Harvest Technology and Training (NIFPHATT), Kochi	2019-20	6.35
	2020-21*	0.52

*As on 31st January, 2021"

- 1.26. When asked about the details of utilization of Revenue Generated by Departmental Institutes during the last two years, the Department submitted:-

"All the revenue receipts are remitted to the Government Account as and when received, directly by the Institutes concerned. Hence, the Department does not utilize the revenue receipts of the subordinate Institutes for implementation of schemes.

For Coastal Aquaculture Authority: The Registration Fees collected by the District Level Committees (DLC) shall be shared in the ratio of 70:30 between the District Level Committees /State Level Committees (SLC) and Coastal Aquaculture Authority. The 30% share of the CAA shall be

remitted in the form of a Demand Draft by the DLCs to the CAA once in six months."

H. STATUS OF UTILIZATION CERTIFICATES

1.27. On being asked by the Committee to furnish Scheme-wise details of furnishing of Utilization Certificates (UCs) in the States under various Schemes of the Department for the last three financial years, the Department submitted:-

"Utilization Certificates (UCs) pending from the States/UTs under the CSS Blue Revolution for the last three financial years are as below:

	UCs Pending as on 01.04.2019	UCs Pending as on 01.04.2020	UCs pending as on 31.01.2021
No. of UCs	-	-	-
Amount (Rs/ Crore)	747.22	824.54	888.35*

* the amount includes the funds released during 2020-21.

1.28. The State-wise details are:-

"State/UT-wise details of Utilisation Certificates (UCs) pending against the fund released under CSS Blue Revolution: Integrated Development & Management of Fisheries & PMMSY during 2020-21

(Rs. In lakhs)

S. N	State/UT	Blue Revolution				PMMSY	Total UCs Pending
		2016-17	2017-18	2018-19	2019-20	PMMSY during 2020-21	
i	ii	iii	iv	v	vi	vii	viii
1	Andaman & Nicobar	0.00	0.00	50.75	51.21	200.00	301.96
2	Andhra Pradesh	0.00	1070.98	280.09	2556.20	4212.90	8120.17
3	Arunachal Pradesh	0.00	0.00	0.02	24.77	790.61	815.40
4	Assam	0.00	0.00	7.02	280.01	2556.79	2843.83
5	Bihar	293.24	2.25	3783.19	1557.15	1709.17	7345.00
6	Chhattisgarh	0.00	0.00	0.52	2171.00	2232.22	4403.74
7	Daman & Diu	0.00	226.69	0.00	0.00	0.00	226.69
8	Goa	416.25	210.41	27.91	0.00	200.00	854.57
9	Gujarat	85.62	186.37	374.80	566.10	893.70	2106.59

10	Haryana	0.00	130.25	181.77	696.47	903.78	1912.27
11	Himachal Pradesh	0.00	55.08	746.47	629.14	742.91	2173.59
12	Jammu & Kashmir	70.71	18.07	368.24	788.63	2466.47	3712.12
13	Jharkhand	0.01	51.00	195.29	0.00	1319.10	1565.41
14	Karnataka	-0.01	0.00	1386.31	683.37	3000.53	5070.21
15	Kerala	140.35	79.45	300.76	0.00	800.00	1320.56
16	Lakshadweep	0.00	0.00	39.90	29.30	300.00	369.20
17	Madhya Pradesh	0.00	0.00	0.00	391.60	2273.58	2665.18
18	Maharashtra	4.90	1146.48	707.00	1000.00	3157.42	6015.79
19	Manipur	0.00	0.00	0.00	50.68	1097.97	1148.65
20	Meghalaya	0.00	0.01	0.00	0.00	200.00	200.00
21	Mizoram	0.00	0.00	0.00	697.03	100.00	797.03
22	Nagaland	0.00	0.00	0.00	1311.58	100.00	1411.58
23	NCT Delhi	0.00	0.00	0.00	0.00	39.30	39.30
24	Odisha	0.00	74.30	0.00	543.68	2948.53	3566.51
25	Puducherry	14.68	0.02	594.87	147.27	990.50	1747.33
26	Punjab	561.93	401.19	551.21	2063.76	567.84	4145.93
27	Rajasthan	0.07	38.99	34.07	259.28	210.82	543.23
28	Sikkim	0.00	0.00	120.52	1019.65	0.00	1140.17
29	Tamil Nadu	86.06	8146.55	116.29	1801.00	1938.61	12088.51
30	Telangana	0.00	0.00	52.50	154.00	779.34	985.84
31	Tripura	0.00	0.00	0.00	108.18	737.01	845.19
32	Uttar Pradesh	63.04	5.94	132.89	1709.01	4151.19	6062.07
33	Uttarakhand	0.00	84.79	25.90	683.67	912.61	1706.97
34	West Bengal	0.00	54.66	0.00	0.00	0.00	54.66
35	Others(CSMCRI)		201.52				201.52
	Total BR	1736.85	12184.99	10078.28	21973.72	42532.90	88506.75

1.29. On the query of huge pendency of UCs from various States, the Representative of the Department stated that out of the Rs 888.35 crore worth of UCs pending, Rs 450.00 crore is from Blue Revolution Scheme only. The main reason for this pendency is the unavailability of States' Share which leads to less Utilization of Funds. For example, the State of Bihar has more than Rs 60 crore as unspent balance due to unavailability of matching share.

I. SCHEDULED CASTES SUB-PLAN

1.30. The Department is implementing various Schemes, mainly aimed at strengthening the infrastructure of the State Governments for the development of fisheries sectors. Most of the Schemes of the Department are not directly

beneficiary-oriented. A large population of the Country belonging to the Scheduled Castes, Scheduled Tribes, other weaker sections of the society and women are engaged in activities in Fisheries Sector. As a corollary, the various Schemes implemented by the Department benefit these sections of the Society. On being asked to furnish financial performance of SCSP under various schemes being implemented by the Department, the Department submitted:-

"Financial Performance SCSP under Fisheries Sector is:

(Rs. In Lakh)

Year	BE	RE	Actual Expenditure
2018-19	10832	10016.2	8094.83
2019-20	11289	8825	7162.18
2020-21	10709	11810	5482.11*
2021-22	16849		

*As on 31.01.2021

- 1.31. On being asked to furnish State-wise details of Allocations under various Schemes being implemented by the Department under the SCSP since 2017-18, the Department submitted:-

Funds released to States/UTs under the SCSP component since 2018-19					
(Rs. In Lakh)					
S.No	Name of the State/UT	2018-19	2019-20	2020-21 (As on 31.01.2021)	Total
1	A & N Isaland	9.40			9.40
2	Andhra Pradesh	375.12	1823.72	697.78	2198.84
3	Arunachal Pradesh	0.00	0.00	0.00	0.00
4	Assam	288.01	31.87	424.43	319.88
5	Bihar	105.35	1557.15	283.72	1662.50
6	Chhattisgarh	199.43	62.56	311.00	261.99
7	Daman & Diu	0.00	0.00	0.00	0.00
8	Delhi	0.00	0.00	0.00	0.00
9	Goa	7.22	0.00	0.00	7.22
10	Gujarat	0.00	0.00	121.37	0.00
11	Haryana	125.46	125.46	150.00	250.92
12	Himachal Pradesh	215.04	147.49	187.77	362.53
13	Jammu & Kashmir	52.29	330.00	299.17	382.29
14	Jharkhand	180.00	0.00	198.66	180.00
15	Karnataka	122.84	34.65	471.84	157.49
16	Kerala	568.37	0.00	132.80	568.37
17	Lakshadweep	12.24	0.00	0.00	12.24

18	Madhya Pradesh	71.51	156.90	163.18	228.40
19	Maharashtra	610.87	0.00	400.00	610.87
20	Manipur	63.43	18.55	63.43	81.98
21	Meghalaya	431.43	431.42	0.00	862.85
22	Mizoram	24.08	0.00	0.00	24.08
23	Nagaland	32.31	0.00	0.00	32.31
24	Odisha	39.72	57.87	471.65	97.59
25	Puducherry	373.00	0.00	0.00	373.00
26	Punjab	281.34	281.34	0.00	562.68
27	Rajasthan	7.20	19.98	14.28	27.18
28	Sikkim	52.54	137.59	0.00	190.13
29	Tamil Nadu	1134.08	0.00	155.24	1134.08
30	Telangana	27.00	27.00	129.37	54.00
31	Tripura	626.87	207.57	122.35	834.44
32	Uttar Pradesh	249.00	278.52	423.58	527.52
33	Uttarakhand	47.13	79.54	151.49	126.67
34	West Bengal	46.35	0.00	0.00	46.35
35	NFDB	1716.2	1328.00		3044.20
36	FISHCOFPED		25.00		
36	FIDF			109.00	
	Total BR	8094.83	7162.18	5482.11	15257.01

- 1.32. On a specific query by the Committee regarding the extent to which carving out a separate Component for Scheduled Caste has benefitted the Community, the Department submitted:-

"Allocating separate funds under SCSP in the scheme components has directly benefitted the Scheduled Caste beneficiaries. The funds released for the various activities during the previous years have mainly helped in the inclusive development of the member of Scheduled Castes, by generation of employment and livelihood opportunities."

J. DEVELOPMENT OF FISHERY INFRASTRUCTURE

- 1.33. Hon'ble Finance Minister in her budget speech (2021-22) has mentioned,

"I am proposing substantial investments in the development of modern fishing harbours and fish landing centres. To start with, 5 major fishing harbours – Kochi, Chennai, Visakhapatnam, Paradip, and Petuaghat – will be developed as hubs of economic activity. We will also develop inland fishing harbours and fish-landing centres along the banks of rivers and waterways. Seaweed farming is an emerging sector with potential to transform the lives of coastal communities.

It will provide large scale employment and additional incomes. To promote seaweed cultivation, I propose a Multipurpose Seaweed Park to be established in Tamil Nadu." When asked about the amount of investment proposed in the development of Modern Fishing Harbours and Fish Landing Centres, the Department submitted:-

"Under PMMSY, sum of Rs.3490 crore has been earmarked for Construction /Expansion/ of Fishing Harbour and fish landing centres including modernization of existing fishing harbour. The details tentative envisaged investments are as below:

- (i) Construction/Expansion of Fishing Harbours (12 No): Rs. 2400 Cr
- (ii) Modernization/Up gradation of existing Fishing Harbours(8No): Rs. 400 Cr
- (iii) Modern Integrated Fish (25 No) : Rs. 625 crores
- (iv) Maintenance dredging (13 No.): Rs. 65 crores."

1.34. On the query of time limit proposed for the said investment, the Department submitted:-

"The time limit proposed for the investment is 5 years from 2020-21 to 2024-25."

1.35. On being asked about the number of Fish Farmers/Fishermen who will be benefitted from this investment, the Department stated:-

"Approximately 1 to 1.2 lakh farmers / fishermen will be benefitted (direct and indirect) with investment of Rs.3490 Crores."

1.36. On being enquired about the activities being proposed to be undertaken at these Modern Fishing Harbours and Fish Landing Centres, the Department stated:-

"The proposed modernization of fishing harbour/fish aims to improve hygienic conditions of harbour facilities with the objective of (i) reduction in post harvest losses in fish production, (ii) to maintain the freshness of fish quality for better price realisation, (iii) enhancing export earnings and also ease the congestion. The activities to be taken up under the modernization project mainly vary from project-to-project depending on the project location and local needs. The important facilities/activities essential at the fishing harbour and fish landing centres are furnished at Annexure-I."

- 1.37. When asked about the River and Waterways which have been identified to develop Inland Fishing Harbours and Fish Landing Centres, the Department stated:-

"The PMMSY provides for development of Fishing Harbours and Fish Landing Centres along the sea/ocean coast as well as banks of the rivers with intent to provide facilities both for marine and inland fishermen/fishing vessels. In the first phase as announced in the Budget 2021-22, it is proposed to develop fish harbours and fish landing centres at feasible locations along the rivers Brahmaputra and Ganga."

- 1.38. On the query of details any concrete Action Plan being made by the Department for the above substantial investment in the development of modern Fishing Harbours and Fish Landing Centres, the Department submitted:-

"The Department has prepared action plan for modernization and development of fishing harbours and fish landing centres as:

(Rs in Crore)

S. No.	Year	Construction/Expansion of Fishing Harbours		Modernization/Up gradation of existing Fishing Harbours		Modern Integrated Fish		Maintenance Dredging of existing	
		Physical	Financial	Physical	Financial	Physical	Financial	Physical	Financial
1	2020-21	1	153.19	2	65.96	2	39.89	2	4.15
2	2021-22	2	582.13	2	110.64	5	151.6	3	15.77
3	2022-23	2	531.06	2	105.32	4	138.3	2	14.38
4	2023-24	4	566.81	1	59.04	7	147.61	3	15.35
5	2024-25	3	566.81	1	59.04	7	147.61	3	15.35
	Total	12	2400	8	400	25	625.01	13	65

- 1.39. When asked about the current status of Seaweed Farming in the country and the number of fishermen involved in Seaweed Farming along with State-wise details thereof, the Department submitted:-

"India has 844 species of seaweeds out of which about 60 species are commercially important ones. However, at present only 2 to 3 seaweed species are being cultivated on commercial scale in India mainly concentrated in the states of Tamil Nadu and Gujarat and to a small extent in the State of Odisha and Maharashtra.

In India, the species like Gelidiella acerosa and G. edulis are being commercially harvested from the wild for agar production and Sargassum

and *Turbinaria* for alginate production since the early 1950s. These algae are harvested from 20 islands and the mainland coast of the Gulf of Mannar and Palk Bay, Southeast coast of Tamil Nadu. Palk-bay districts such as Pudukkottai, Ramnad and Thoothukudi of Gulf of Mannar region are mainly involved in Seaweed farming. More than 2000 households, particularly the womenfolk, traditionally engaged in Seaweed collection in the Tamil Nadu. The annual market value of such Seaweeds collected from natural sources is estimated at Rs.27 crores.

Kutch, Jamnagar, Devbhumi Dwarka, Porbandar, Junagadh, Gir Somnath and Amreli have considerable sea area suitable for undertaking seaweed cultivation promoting social economic status of coastal communities. Govt. of Gujarat had started the project of Seaweed culture in 2012-13 with Gujarat Livelihood Promotion Company (GLPC) as an implementing agency. GLPC has given training to Women of SHG Groups with total 2500 beneficiaries. Seaweed cultivation was started in Diu district in the year 2018 by Bamboo raft method and 24 tons of fresh seaweed was harvested and 450 Kgs fresh seaweed preserved in the sea as germplasm. The aquaculture production of seaweeds from India is estimated around 5300 tones in 2018 (FAO, 2020) and the wild collections were in the tune of 18400 tones in 2019 (CMFRI-2019).

Government of India has identified development and promotion of seaweed cultivation and value chain as one of the priority areas. The newly launched fisheries flagship scheme Pradhan Mantri Matsya Sampada Yojana (PMMSY) provides for focused development and promotion of seaweed cultivation and value chain in the country with requisite financial allocations. Under PMMSY, seaweed production target of 11.20 lakh tons over a period of five years from 2020-21 to 2024-25 has set. Under PMMSY, it is envisaged to invest a sum of Rs.354 crores towards seaweed cultivation. Out of this, about Rs.286 crores is proposed to be invested towards establishment of seed banks, genetic improvement programs for high yielding cultivars, seaweed parks, training and capacity building of the stakeholders, value addition, market infrastructure, branding and promotion, marketing etc.

Till date, proposals for sea weed development under PMMSY have been received from various coastal States / UTs, in which, Projects worth Rs.331.48 lakh has already been sanctioned and another set of proposals worth Rs.4553.54 lakh is under consideration in the Department."

1.40. When asked about the potential of Seaweed Farming in terms of providing employment opportunity to fishermen, the Representative of the Department stated that there is scope of 1 crore 50 lakh employment in this Sector. Currently, our country is lagging behind the World in Sea Weed Cultivation. Our Production is only around 5000 tones. So Seaweed Farming has been given focused in the PMMSY and in this year 2021-22 Budget, a Seaweed Park is proposed to be developed.

1.41. When asked about the activities envisaged in the proposed Multipurpose Seaweed Park in Tamil Nadu, the Department submitted:-

"Seaweed parks are the centers that can serve as One Stop Park for entire seaweed value chain linking all the activities, farmers, processors, retailers together for arriving at an optimum output and thereby maximizing value addition, minimizing wastage, increasing farmers income and creating employment opportunities.

The proposed seaweed park may contain seed banks, work shed for plantation of seaweed, harvesting centers, processing (including drying and storage units), processing and value addition unit etc. The park can also include training centers, incubation units for innovations and start-ups and disease diagnostic laboratories. A systematic Marketing channel based on the quality of the produce from seaweed farming will be created to cater to the specific need of the value-added industries. Seaweed based industries will be supported to setup their primary processing units in the seaweed parks following standard production and effluent treatment protocols. Entrepreneurship projects will be encouraged through Public Private Partnership (PPP) Mode to encourage market-oriented product development, bio fertilizers, R&D facilities."

1.42. When asked by the Committee about the number of Fishermen and the manner in which they are likely to be benefitted in this Scheme, the Department submitted:-

"The Multipurpose Seaweed Park in Tamil Nadu has been planned to engage 10,000 fisherfolk directly on Seaweed farming by providing 4,50,000 rafts and 4,50,000 monolines and seaweed production has been estimated to the tune of 72,000 tonnes. This would provide direct

employment to 20,000 coastal fishermen and fisherwomen after providing further skill training."

- 1.43. When asked by the Committee about the quantum of additional incomes likely to be generated for fishermen in Sea Weed Farming, the Department submitted:-

"The farming of seaweeds would assure higher and more stable income to marginal fishermen. It is estimated that revenue of Rs.0.315 to Rs.2.7 Lakhs @ 45 rafts or equivalent scale or Rs.70 to Rs.468 Lakhs @1000 rafts or equivalent scale can be generated per year depending on the species.

In case, the processing is undertaken for sap expelling, revenue of Rs.1.26 to Rs.11.88 Lakhs @ 45 rafts or equivalent scale or Rs.180 to Rs.2640 Lakhs @1000 rafts or equivalent scale can be generated per year depending on the species.

In case, the processing is undertaken for hydrocolloid production, revenue of Rs.0.63 to 32.4 Lakhs @ 45 rafts or equivalent scale or Rs.140 to Rs.2400 Lakhs @1000 rafts or equivalent scale can be generated per year depending on the species."

- 1.44. On the query of the Critical Gaps in Fisheries Sector that hamper its full development, the Department has submitted the following information in its 'Presentation' before the Committee:-

Critical Gaps

- Low Shelf Life. Poor: Often Absent Cold Chain
- Insufficient Processing Infra & Poor Marketing Systems
- Robust Aquatic Animal Health Systems & Regulations
- Need for Productivity Increase
- Need to Enhance Production & Harness Potential
- Need for Quality Brood, Seed and Feed
- Risky Profession

CHAPTER II

SCHEME-WISE ANALYSIS

A. FISHERIES AND AQUACULTURE INFRASTRUCTURE DEVELOPMENT FUND (FIDF)

In order to address the infrastructural requirements for the fisheries sector, a dedicated fund viz., Fisheries and Aquaculture Infrastructure Development Fund (FIDF) has been created during 2018-19 with a fund size of Rs.7522.48 crore. Under the FIDF, concessional finance is provided for development of fisheries infrastructure in the country through interest subvention upto 3%per annum. Funding under FIDF is expected to fill large infrastructural gaps in the

fishery sector. The FIDF provides concessional finance/ loan to the Eligible Entities (EEs), including State Governments/UTs and State Entities for the development of identified fisheries infrastructure facilities. The concessional finance under the FIDF is provided by the Nodal Lending Entities (NLEs) namely (i) NABARD, (ii) National Cooperatives Development Corporation (NCDC) and (iii) All scheduled Banks. Till date (31' March, 2020), proposals to the tune of Rs. 2751.33crore have been received from the various States and other Eligible Entities. Out of which proposals to the tune of Rs. 1715.04 crore have been recommended and rest are under process. On the query of funds allocated under FIDF, the Department submitted:-

(Rs in Lakh)

Year	BE	RE	Actual Expenditure
2018-19	100	100	99.7
2019-20	1000	525	0
2020-21	1000	1000	900
2021-22	1500	–	–

2.2. When asked about the total Corpus of Projects finalized under FIDF in last three years along with State-wise details, the Department submitted:-

"The Central Approval and Monitoring Committee (CAMC) constituted under FIDF has approved projects to the tune of Rs. 3644.78 crore with project cost restricted to Rs. 2171.32 crores for interest subvention as per the FIDF guidelines. The State-wise details of the projects are as under:

Name of the project	Total Project Cost	Project Cost restricted for interest subvention (Rs in Crore)
Tamil Nadu (15 Proposals)	857.78	722.78
Andhra Pradesh (4 Proposals)	1291.4	600
Gujarat (5 Proposals)	1354.92	750
West Bengal (9 Proposals)	24.74	14.16
Goa (1 Proposals)	6.4168	5
Sub Total	3535.2568	2091.94
Proposals from Private Entrepreneurs (15 Proposals from 10 States)	109.79	79.11
Sub Total	109.79	79.11
	3644.78	2171.32

2.3. When asked about the amount of concessional finance provided by the Nodal Loaning Entities namely i) NABARD, ii) National Cooperatives Development Corporation (NCDC) and iii) all Scheduled Banks separately till date, the Department submitted:-

"The NABARD has sanctioned a loan amount of Rs. 348.09 crore to the Government of Tamil Nadu for development of Fishing Harbours. Besides, it is reported that one private beneficiary from Uttar Pradesh has got the sanction of loan of Rs. 9.7 lakh from the commercial bank."

2.4. When asked about the process of availing benefits under FIDF, the Department submitted:-

"The Eligible Entities (EEs) shall submit the DPR/self-Contained Proposals for seeking concessional financing under the FIDF to the Department of Fisheries and to National Fisheries Development Board (NFDB) being Nodal Implementing Agency (NIA). NFDB, being the Nodal Implementing Agency (NIA) shall scrutinize, evaluate and appraise the proposals submitted by EEs and place the same before CAMC for approval."

2.5. On being asked about the manner in which FIDF benefits the Fisher Folk along with State-wise details of beneficiary fishermen under FIDF since its inception, the Department submitted:-

"FIDF provides concessional finance to the Eligible Entities (EEs), including State Governments/Union Territories and State entities for development of identified fisheries infrastructure facilities including small and marginal fisherfolk. The State-wise details of the proposals submitted by the individual entrepreneurs are given below:

(Rs. In crore)

Sl.No	Name of State/UT	Proposals received from Private Beneficiaries			
		Received		Recommended by CAMC	
		No of Proposals submitted by individual beneficiaries	Project Cost	No of Proposals submitted by individual beneficiaries	Project Cost
1	Andhra Pradesh	4	18.5848	3	18.4
2	Gujarat	1	0.439	-	-

3	Haryana	1	1.1683	1	1.1683
4	J&K	2	73.83	1	73.58
5	Karnataka	2	1.437	1	0.8465
6	Kerala	1	0.7697	-	-
7	Maharashtra	16	148.5344	3	2.0921
8	Manipur	4	0.3	2	0.15
9	Mizoram	2	12.41	1	8.57
10	Tamil Nadu	3	1.7302	1	0.08
11	Telangana	2	26.7	1	4.7
12	Tripura	1	0.227	-	-
13	Uttar Pradesh	1	0.21	1	0.21
14	West Bengal	7	0.7927	-	-
Total		47	287.1331	15	109.7969

..

- 2.6. When asked about the details of Infrastructure being developed under FIDF, the Department submitted:-

"The infrastructures like Establishment of Fishing Harbours, Establishment of Fish Landing Centers, Construction of Ice Plants, Construction of Cold storage, Fish Transport Facilities, Integrated Cold Chain, Development of Modern Fish Markets , Setting up of Brood Banks, Development of Hatcheries, Development of Aquaculture, Modernization State Fish Seed Farms, Establishment of state of art of Fisheries Training Centres, Fish Processing Units, Fish Feed Mills/Plants, Establishment of Cage culture in Reservoir, Introduction of Deep Sea Fishing Vessels, Establishment of Disease Diagnostic Laboratories, Development of Mariculture, Establishment of Aquatic Quarantine Facilities and Any other innovative projects/activities designed to enhance fish production/productivity/value are being supported under FIDF."

B. CENTRAL INSTITUTE OF FISHERIES, NAUTICAL & ENGINEERING TRAINING (CIFNET)

- 2.7. CIFNET is the only national Institute of its kind in the country to meet the training requirements of Technical and Certificated Personnel such as Skippers, Mates, Engineers, and Engine Drivers of power fishing vessels as stipulated in the M.S. (Amendment) Act. 1987. CIFNET is also responsible for developing the required technical manpower for the supporting shore establishments and for the effective operation of fishing vessels. The various short-term courses conducted by the Institute covering an integrated multidisciplinary area of Fishing

Technology, Nautical Science and Marine Engineering has benefited personnel working in international institution and various organizations under the Central/State Government department, colleges and other Public/Private sector establishments. The Institutes is currently focusing more on the Skill development training of fishermen in deep sea fishing for oceanic tuna and in responsible fishing practices.

CIFNET Mandate:

The objectives of the Institute encompasses on fisheries development, particularly on the training of manpower for fisheries. They are elaborated below:

- To create technical manpower for the operation of Ocean going/Deep sea fishing vessels and to run infrastructure establishments.
- To create trained manpower to manage fishery establishment.
- To provide training for technical teachers for manning the fishermen training centers attached to Maritime States and Union Territories.
- To conduct studies on fishing craft, fishing gears and equipments and provide extensive training to accelerate advancement in fishing technology for enhancing productivity of fishermen and increasing marine fish production.
- To help developing nations in the South-east Asian, Middle east and African regions to create technical manpower for development of Marine Fisheries.
- To providing technical consultancy service in all matter with special reference to technical manpower requirements.
- The Institution has also expanded its mandate for training the fishermen of the coastal states under capacity building training programme under Blue Revolution. When asked about the financial performance of CIFNET, the Department submitted:-

" (Rs. In lakh)

Year	BE	RE	Actual Expenditure
2018-19	1946.70	1911.20	1902.80
2019-20	2580.50	2871.68	2713.27
2020-21	3653.90	3685.90	2119.20*
2021-22**	3414.00	-	-

*As on 31.01.2021

** Tentative allocation subject to final figure of BE 2021-22

2.8. When enquired about achievement of Physical Targets under various Training Programmes run by the Institute during last three years, the Department submitted:-

"The physical targets and achievement of various Training Programmes run by the Institute during last three years are:

(Figures in numbers)

SL NO	Training Programmes	2018-19		2019-2020		2020-2021		2021-22
		Target	Achievement	Target	Achievement	Target	Achievement	Target
1	No. of students undergoing Core course – BFSc (NS) Degree (4 year) (No.)	110	98	124	111	142	124	149
2	No. of students undergoing Trade courses – VNC/MFC (2 years) (No.)	192	180	216	226	240	218	240
3	Ancillary Course (Shore Mechanics Course) (1 year) (No.)	10	1	10	8	10	7	10
4	Statutory & Refresher Course (No.)	10	1	10	5	10	1	10
5	Short Term training courses (STC) (Fishermen training Extension training, STC for professionals (Coast Guard, Fisheries officials and Professional students/VHSS) (No.)	1300	1637	1300	1404	1000	260	1400

2.9. When asked to furnish the Fee charged by the Institute from participants for its various Short-Term Courses, the Department submitted:-

"The Institute charges fee from the participants for its various Short-term courses. The short-term courses are being conducted for fishermen, fishery professionals from State/Central Govt. Departments, students from professional colleges etc. The details of course fee for Short-term courses is given at Annexure-II."

2.10. When asked to provide information on Students' Enrollment under the regular courses run by the Institute during last three years, the Department submitted:-

The Students' Enrollment under the regular courses run by the Institute during last three years is:

"

a. Trade Courses (Two years duration)

(Figures in numbers)

Regular Course: Trade Courses	2018-20 batch	2019-21 batch	2020-2022 batch
Vessel Navigator Course	56	56	51
Marine Fitter Course	57	58	52

b. Degree course (Four years duration)

(Figures in numbers)

Regular Course: BFSc. (Nautical Sciences)	2018-22 batch	2019-23 batch	2020-2024 batch
	30	33	34

"

2.11. When asked to furnish the fee structure for the regular courses offered by the Institute, the Department submitted:-

"The course fee for regular courses viz., Vessel Navigator Course (VNC)/ Marine Filter Course (MFC) and B.FSc. (Nautical science) are furnished at Annexure –III."

2.12. When asked about the details of financial help offered to SC/ST/OBC and EWS students enrolled in Institute, the Department submitted:-

"The CIFNET does not provide any kind of direct financial help to the enrolled SC/ST/OBC and EWS students. However the institute has been providing necessary assistance to the students for availing scholarships for SC/ST/OBC and EWS students who are enrolled for various courses. The scholarship application for claiming financial assistance of the students will be forwarded to the respective Welfare Office. The sanctioned amount of scholarship by the Welfare Offices is disbursed to the students."

- 2.13. When asked about number of Fishermen trained in Deep-Sea Fishing skills by the Institute during last three years, the Department submitted:-

"A special training program 'Capacity building in Deep-sea fishing and onboard handling of tuna' has been conducted at CIFNET HQ, Kochi and Units at Chennai and Visakhapatnam in various spells during the year 2017-18, 2018-19 and 2019-20 for the fishermen sponsored by State Fisheries Departments of Tamil Nadu and Andhra Pradesh funded by National Fisheries Development Board, Hyderabad."

- 2.14. When asked to furnish the strength of staff of the Institute alongwith details of vacant posts in the Institute, the Department submitted:-

Category of post	Sanctioned Strength	Posts filled	Total vacant
Group "A"	40	22	18
Gr."B"(G)	6	2	4
Gr."B"(N.Gaz)	66	29	37
Group "C"	167	90	77
Total	279	143	136

- 2.15. When asked about the details of training of participants from foreign Countries and the Consultancy Fee Charged by the Institute for such training, the Department submitted:-

"CIFNET has conducted training programmes sponsored by Fisheries Training Institute, Salalah, Sultanate of Oman for a period of 6 months at HQ during the period from 03.06.2013 to 26.11.2013 where in 34 candidates attended the training. On successful completion of training, the course completion certificates were issued by CIFNET.

CIFNET has conducted training on 'Coastal and Deep-Sea Fishing Method' for the TWO officials from Sultanate of Oman for a period of 2 months at CIFNET. The said training program was conducted at the institute from May 2014 to July 2014. The detail of fee charged for the above said training program is furnished below.

SI No	Details	Rate in INR	Total amount in INR
1	Course fee (per student)	15,000	15,000 X 2 = 30,000
2	Lab charge like Marine	5,000	5,000 X 2 = 10,000

	engineering lab, chart hall, Gear fabrication hall, Marine workshop, microbiology and biochemistry lab etc. (per student)		
3	CIFNET vessels use for 2 days in a week for 2 months (16 days sailing)	5000 per day per candidate	5,000X 2 X16 = 160,000
4	Local visit to fishing harbor, landing centre, fish processing lab, boat building yard, shipyard including airport pickup and dropping (4 field visits)	5000 per visit per candidate	5000 X 4 X 2= 40000
5	Lodging and boarding including breakfast lunch dinner tea and snacks at morning and evening	5000 per day per student	5000X 60 (Days) X 2 persons = 600000
6	Medical and miscellaneous	10000 per candidate	10000 X 2 = 20000
TOTAL (A)			8,60,000

2.16. When asked about the International Collaboration of the Institute with Foreign Institutes in the field of emerging technology in Fishery Sector, the Department Submitted:-

"Currently there is no International Collaboration of the Institute with foreign Institutes in the field of emerging technology in Fishery Sector."

C. PRADHAN MANTRI MATSYA SAMPADA YOJANA

2.17. The Department of Fisheries is implementing a flagship scheme namely Pradhan Mantri Matsya Sampada Yojana (PMMSY) a scheme to bring about Blue Revolution through sustainable and responsible development of fisheries sector at a total investment of Rs. 20,050 crore comprising of (a) Central share of Rs. 9407 crore, (b) State share of Rs 4880 crore and (c) Beneficiaries contribution of Rs. 5763 crore for a period of 5 years from FY 2020-21 to FY 2024-25 in all States/Union Territories. The scheme intends to address the critical gaps in fish production and productivity, quality, technology, post-harvest infrastructure and management, modernization and strengthening of value chain, traceability, establishing a robust fisheries management framework and fishers welfare. It would also address issues like low productivity in inland aquaculture, disease, sustainability of marine fisheries, sanitary and phyto-sanitary matters that impact the competitiveness of India's exports along with global bench marking.

The aims and objectives of the Pradhan Mantri Matsya Sampada Yojana (PMMSY) are:

- (a) Harnessing of fisheries potential in a sustainable, responsible, inclusive and equitable manner
- (b) Enhancing of fish production and productivity through expansion, intensification, diversification and productive utilization of land and water
- (c) Modernizing and strengthening of value chain - post-harvest management and quality improvement
- (d) Doubling fishers and fish farmers incomes and generation of employment
- (e) Enhancing contribution to Agriculture GVA and exports
- (f) Social, physical and economic security for fishers and fish farmers
- (g) Robust fisheries management and regulatory framework

FUNDING PATTERN

I. Central Sector Scheme (CS)

- (a) The entire project/unit cost will be borne by the Central Government (i.e. 100% central funding).
- (b) Wherever direct beneficiary oriented i.e. individual/group activities are undertaken by the entities of central government including National Fisheries Development Board (NFDB), the central assistance will be up to 40% of the unit/project cost for General category and 60% for SC/ST/Women category.

II. Centrally Sponsored Scheme (CSS)

For the Non-beneficiary orientated sub-components/activities under CSS component to be implemented by the States/UTs, the entire project/unit cost will be shared between Centre and State as detailed below:

- (a) North Eastern & Himalayan States: 90% Central share and 10% State share.
- (b) Other States: 60% Central share and 40% State share.
- (c) Union Territories (with legislature and without legislature): 100% Central share.

III. For the Beneficiary orientated i.e. individual/group activities sub-components/activities under CSS component to be implemented by the States/UTs, the Government financial assistance of both Centre and State/UTs governments together will be limited to 40% of the project/unit cost for General category and 60% of the project/unit cost for SC/ST/Women. The Government financial assistance will in turn be shared between Centre and State/UTs in the following ratio:

- (a) The North Eastern & the Himalayan States: 90% Central share and 10% State share.
- (b) Other States: 60% Central share and 40% State share.
- (c) Union Territories (with legislature and without legislature): 100% Central share (No UT Share).

2.18. When asked to furnish the financial Allocation and Actual Expenditure under PMMSY since its inception, the Department submitted:-
The financial Allocation and Actual Expenditure under PMMSY during 2020 is as below:

(Rs. in Lakh)

S.No.	Year	BE	RE	Actual expenditure
1	2020-21	56000	70000	42749.34*

*as on 31.01.2021

2.19. On the query of salient features of Pradhan Mantri Matsya Sampada Yojana, the Department submitted:-

"The PMMSY is designed to address critical gaps in fish production and productivity, quality, technology, post-harvest infrastructure and management, modernisation and strengthening of value chain, traceability, establishing a robust fisheries management framework and fishers' welfare.

In order to meet the domestic and global fish demand, ensure food and nutritional security, higher returns to fishers, fish farmers and other stakeholders, and double fisheries exports over next 5 years, there is need to enhance fish production and productivity in a sustainable and responsible manner. This needs to be done by optimally harnessing the unrealised potential of inland and marine

capture fisheries through sustainable and eco-friendly fishing methods and practices; focusing on expansion, diversification and intensification of aquaculture including productive utilisation of land and water; supply of quality and affordable seed and feed; species diversification and genetic improvement; aquatic health management; promotion of scientific methods and innovations in fisheries; infusion of modern technologies such as Re-circulatory Aquaculture Systems, Biofloc, Aquaponics, cage culture; promotion of deep sea fishing; promotion of mariculture including seaweed cultivation, etc.

Further, it is essential to modernise and strengthen the value chain by benchmarking with global best practices to reduce post-harvest losses, enhance shelf life, improve standards of hygiene and sanitation for food safety, for higher price realization, etc. PMMSY provides for creation of modern post-harvest infrastructure such as fishing harbours/fish landing centres, assured cold chain, facilities for processing, value addition, strengthening of supply chain and marketing. Besides, the fishers and their welfare are at the core of the fisheries development plans.

PMMSY aims to enhance fish production to 220 lakh metric tons by 2024-25 from 137.58 lakh metric tons in 2018-19 at an average annual growth rate of about 9% in fish production, increase aquaculture productivity to 5 tons per hectare from the current national average of 3 tons per hectare, create critical fisheries infrastructure, reduce post-harvest losses, modernize and strengthen value chain, double export earnings to Rs.1,00,000 crore, enhance domestic fish consumption with corresponding health benefits, attract private investments in fisheries sector and generate about 15 lakhs direct gainful employment opportunities and thrice the number as indirect employment opportunities along the supply and value chain (totalling about 55 lakhs)."

2.20. The Department in its Presentation before the Committee has furnished the following 'ANTICIPATED OUTCOMES' of PMMSY:-

INDICATOR	2018-19	2024-25
Fish Production	137.58 lakh tons	220 lakh tons
Average Annual Growth of Fish Production	7.53%	9%

Average Aquaculture Productivity	3.3 Tons/Ha	5.0 Tons/Ha
Fisheries Exports	Rs 46,589 Cr	Rs 1,00,000 Cr
Post Harvest Losses	25%	10%
Employment Generation	About 15 Lakhs	About 55 Lakhs
Per Capita Fish Consumption	5-6 kg	12 kg

2.21. The Department has also submitted the following 'KEY ACTIVITIES AND INVESTMENTS UNDER CENTRALLY SPONSORED SCHEME COMPONENT-PMMSY' in its Presentation before the Committee:-

- Fishing Harbours and Landing Centers - Rs. 3340 Cr
- Post-harvest and Cold Chain Infrastructure - Rs. 1400 Cr
- Development of Deep-sea Fishing - Rs 1605 Cr
- Monitoring Control & Surveillance (MCS) - Rs 309 Cr
- Markets and Marketing Infrastructure - Rs 1000 Cr
- Integrated Modern Coastal Fishing Villages - Rs. 750 Cr
- Insurance Fishing Vessels & Fishermen - Rs 250 Cr
- Fisheries Extension & Support Services Sagar Mitras Matsaya Seva Kendra - Rs 531 Cr
- Strengthening of Safety and Security of Fishers at sea - Rs 430 Cr
- Livelihood and Nutritional support for Fishers - Rs. 1350 Cr
- Swachh sagar Bio toilets on Fishing Vessels - Rs 125 Cr

2.22. When asked about the different Components and Sub-components under the 'Central Sector Scheme in PMMSY, the Department Submitted:-

"Different Components and Sub-components under the Central Sector Scheme in PMMSY are furnished at Annexure-IV."

2.23. When asked about the different Components and Sub-components under 'Central Sponsored Scheme in PMMSY, the Department Submitted:-

"Different Components and Sub-components under the Central Sponsored Scheme in PMMSY are furnished at Annexure-V."

2.24. When asked to furnish State-wise Physical and Financial Performance of PMMSY for the year 2020-21, the Department submitted:-

"The state-wise details of Physical and Financial Performance of PMMSY for the year 2020-21 are furnished at Annexure-VI."

2.25. When asked about the employment generation potential of this Scheme, the Department submitted:-

"The implementation of PMMSY aims to generate about 55 lakhs direct and indirect gainful employment opportunities."

The Breakup of the Anticipated Employment Opportunity under PMMSY has been given by the Department in its 'Presentation' which is as under:-

PMMSY - EMPLOYMENT OPPORTUNITIES

- Development of Reservoirs, Wet Lands, Rivers and Canals - 7 Lakhs
- Cage Cultivations in Reservoirs - 4 Lakhs
- Brackish Water Aquaculture - Export Growth - 2 Lakhs
- Fresh Water Aquaculture - 2 Lakhs
- Saline Soils - From Wastelands to 'Wealth lands' - 3 Lakhs
- Coldwater Fisheries - 1 Lakh
- Technology Infusion - 2 Lakhs
- Marine Cage Culture - 4 Lakhs
- Deep Sea Fishing - 2 Lakhs
- Ornamental Fisheries - 7 Lakhs
- Seaweed Cultivation & Processing - 6 Lakhs
- Integrated - 3 Lakhs
- Modern Fishing Harbours & Landing Centers : Hygienic Handling of Fish - 5 Lakhs
- Integrated Modern Coastal Fishing Villages: Blue Villages - 1 Lakh
- Innovations, Start-ups & Incubator Centres - 1 Lakh
- Cold Chain, Retail Chain & Marketing - 4 Lakh
- Safety at Sea - 1 Lakh

2.26. When asked whether all States/UTs have implemented this Scheme, the Department submitted:-

"Yes, the scheme is being implemented in all the states/UTs. So far 34 States/UTs have submitted the proposals under PMMSY during the year 2020-21. The proposals from the Government of West Bengal and UT of Chandigarh are awaited."

**(A) PRADHAN MANTRI MATSYA SAMPADA YOJANA (PMMSY)
(CS+CSS):**

2.27. When asked to provide details of the Targets fixed for different indicators under PMMSY (CS+CSS) as given below, the Department submitted:-

i. To increase in Forex Earnings due to Fish Exports (in Rs. Crore).

"PMMSY aims to enhance fisheries exports to Rs One lakh crore by 2024-25."

ii. Creation of Robust Post-Harvest Infrastructure.

"The Targets fixed in Post-harvest and Cold Chain Infrastructure for the period of 5 years is as follows:

S.No	Name of activities	Unit	Approx physical quantities	Total project cost (Rs. in Crore)
1	Construction of Cold Storages/Ice Plants	(No)	242	363.00
2	Modernization of Cold storage /Ice Plant	(No)	174	87.00
3	Refrigerated vehicles	(No)	600	150.00
4	Insulated vehicles	(No)	1100	220.00
5	Live fish vending Centres	(No)	110	22.00
6	Motor cycle with Ice Box	(No)	5500	41.28
7	Cycle with Ice Boxes	(No)	5500	11.00
8	Three-wheeler with Ice Box including e-rickshaws for fish vending	(No)	2200	66.00
10	Fish Feed Plants	(No)	55	357.50
			Total	1317.78

iii. Capacity Building Programs.

"PMMSY envisages the Training and capacity building of 1.5 lakhs fishers/fish farmers and other stakeholders during the scheme period of five years."

2.28. On being asked about the fund available separately for these above components under PMMSY, the Department submitted:-

"One of the main objectives of PMMSY is to enhance the fisheries export to Rs. one lakh crores. Towards this end, PMMSY focuses for enhancement of fish production and productivity through supply of quality seed and feed, creation of modern post-harvest infrastructure facilities, modernization and strengthening of value chain, harnessing of resources in sustainable and responsible manner, compliance to international trade related standards, health management, traceability and certification etc.. An investment of about Rs. 15000 crores has been envisaged under PMMSY to implement these activities for achieving the target of export earnings of Rs. One lakh crores by 2024-25.

An investment of Rs. 1317.78 crore has been envisaged for the creation of Post-harvest and cold chain infrastructure.

In so far as Training and capacity building component is concerned, an outlay of Rs. 100 crore has been earmarked for 5 years under PMMSY."

(B) PRADHAN MANTRI MATSYA SAMPADA YOJANA (PMMSY) (CS+CSS):

2.29. When asked to provide details of the Targets fixed for different indicators under PMMSY (CS+CSS) as given below, the Department submitted:-

"

- i. To increase the Forex Earnings due to Fish Exports (in Rs. Crore).

"The projected target for forex earnings for the year 2021-22 is Rs. 51251 crores."

- ii. Creation of Robust Post-Harvest Infrastructure.

The Projected Targets for activities under Robust Post-Harvest Infrastructure along with the Total Project Cost earmarked for the year 2021-22 are as follows:

S.No	Name of activities	Unit	Approx. physical quantities in the year 2021-22	Total project cost in the year 2021-22 (Rs. in Crore)

1	Construction of Cold Storages/Ice Plants	(No)	58	88.05
2	Modernization of Cold storage /Ice Plant	(No)	42	21.10
3	Refrigerated vehicles	(No)	145	36.39
4	Insulated vehicles	(No)	267	53.36
5	Live fish vending Centres	(No)	27	5.34
6	Motor cycle with Ice Box	(No)	1334	10.01
7	Cycle with Ice Boxes	(No)	1330	2.67
8	Three-wheeler with Ice Box including e-rickshaws for fish vending	(No)	533	16.01
10	Fish Feed Plants	(No)	13	86.1

iii. Strengthening of Monitoring Control & Surveillance Activities in Marine Fisheries.

“The Projected Targets for activities under Strengthening of Monitoring Control & Surveillance Activities in Marine Fisheries along with the Total Project Cost earmarked for the year 2021-22 are as follows:

S.No	Name of activities	Unit	Approx physical quantities in the year 2021-22	Total project cost in the year 2021-22 (Rs. in Crore)
1	Communication and /or Tracking Devices for traditional and motorised vessels like VHF/DAT/NAVIC/Transponders etc.	(No)	11331	40.47

iv. Enhanced safety and Physical and Livelihood Security of Fishers.

“The Projected Target for activities under Livelihood and nutritional support for fishers for conservation of fisheries resources along with the total project cost earmarked for the year 2021-22 is as follows:

SI.No	Name of activities	Unit	Approx physical quantities in year 2021-22	Total project cost in the year 2021-22 (Rs. in Crore)
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1	Livelihood and nutritional support for socio-economically backward active traditional fishers' families for conservation of fisheries resources during fishing ban/lean period.	(No)	600000	270.00
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v. Number of Replacement Boats/Vessels provided.

"Projected Target for activities under Development of Deep-sea Fishing Vessels along with the total project cost earmarked for the year 2021-22 is as follows:

S.No	Name of activities	Unit	Approx. physical quantities in the year 2021-22	Total project cost in the year 2021-22 (Rs. in Crore)
1	Support for acquisition of Deep-sea fishing vessels for traditional fishermen	(No)	90	108.00
2	Upgradation of existing fishing vessels for export Competency	(No)	945	141.75

omotion of Mariculture (non-fish).

"Projected Target for activities under Promotion of Mariculture (Non-fish) along with the Total Project Cost earmarked for the year 2021-22 is as follows:

S.No	Name of activities	Unit	Approx. physical quantities in year 2021-22	Total project cost in the year 2021-22 (Rs. in Crore)
1	Establishment of Open Sea cages (100-120 cubic meter volume)	(No)	2127	106.35
2	Establishment of Seaweed	(No)	68400	13.68

	culture rafts including inputs			
3	Establishment of Seaweed culture with Monoline/tubenet Method including inputs (one unit is approximately equal to 25 ropes of 25m length)	(No)	68400	54.72
4	Bivalve cultivation (mussels, clams, pearl etc.)	(No)	4870	9.74

”

vii. Development of Ornamental Fishes.

“Projected Targets for activities under Development of Ornamental Fisheries along with the Total Project Cost earmarked for the year 2021-22 is as follows:

S.No	Name of activities	Unit	Approx. physical quantities in the year 2021-22	Total project cost in the year 2021-22 (Rs. in Crore)
1	Backyard Ornamental fish Rearing unit (both Marine and Fresh water)	(No)	195	5.85
2	Medium Scale Ornamental Fish Rearing Unit (Marine and Freshwater Fish)	(No)	137	10.96
3	Integrated Ornamental fish unit (breeding and rearing for fresh water fish)	(No)	78	19.50
4	Integrated Ornamental fish unit (breeding and rearing for marine fish)	(No)	58	17.4
5	Establishment of Fresh water Ornamental Fish Brood Bank	(No)	2	2.00

”

PART II
OBSERVATIONS/RECOMMENDATIONS OF THE COMMITTEE

1. ANALYSIS OF DEMANDS

The Committee note that the Department of Fisheries has been allocated Rs 1220.84 crore at BE stage in year 2021-22 which is 2.51% more than the RE Stage allocation in year 2020-21. The Allocation of the Department is 0.03% in the Central Plan Outlay of Government of India. The Committee also observe that in year 2019-20, the Department proposed funds worth Rs 1543.18 crore, Fund allocated by Finance Ministry at RE Stage is Rs. 700.00 crore out of which Actual Expenditure made is Rs 655.74 crore. In year 2020-21, the proposed fund was Rs 3586.11, the allocation made at RE Stage was Rs 910.42 crore and from this Rs 564.61 crore (as on 31.12.2020) were spent. The Committee are dismayed to note that despite proposing huge funds, the Department has not been able to fully utilize the funds allocated to it in previous years. The Committee believes that less utilization of allocated funds will not help in achieving the targets and mandate of the Department of alleviating poverty amongst Fishermen at large. Therefore, the Committee recommend the Department to identify the lacunae and reasons for less utilization of funds. The Department should formulate concrete action plan in this regard and strive for optimal utilization of allocated funds.

2. FUND SURRENDERED

The Committee observe that the Department was able to utilize Rs 655.74 Crore out of Rs 700.00 crore (RE Stage) in the year 2019-20. The percentage utilization w.r.t RE in the same year stands at 93.68%. The Department has submitted before the Committee that there was saving of Rs. 44.26 crores during financial year 2019-20 mainly on account of technical failure of PFMS portal for release of funds to the States/UTs and savings under the Salary Head due to vacant posts at Head Quarters and Institutes. The Committee deplore this lackadaisical attitude of the Department as the saving of Rs 44.26 crore on both account of technical failure of PFMS Portal and Salary due to vacant posts at Head Quarters and various Institutes under the purview of the Department, cannot be taken as 'saving' per se. The Committee believe that non-release of funds to States would have hampered the implementation of Schemes run by the Department. The Committee also believe that due to lack of sufficient man-power at Head Quarter and Institutes under the purview of the Department, their effective functioning is bound to suffer. Therefore, the Committee recommend the Department to ensure timely release of funds to States/UTs and rectify any technical error in PFMS Portal in future as early as possible. Further, the Committee also desire the Department to make earnest efforts to fill vacant posts at Head Quarters as well as at other Institutes under the Department so that they can function effectively. The Committee would like to be apprised of steps taken in the matter.

3. STATUS OF UTILIZATION OF CERTIFICATES

The Committee note that the Department has huge pendency of Utilization Certificates from the State Governments. The Committee observe that Amount of UCs from various States is increasing year after year e.g. it was Rs 747.22 crore in year 2019, Rs 824.54 crore in year 2020 and Rs. 888.35 crore in Year 2021 (till 31st Jan 2021). The Committee were informed that huge pendency of UCs is mainly due to unavailability of State Share in Centrally Sponsored Schemes. As a consequence of this, the Implementing agency could not even utilize the Central's Share of funds leading to jump in unutilized funds. This surely leads to failure of the Schemes run by the Department as they cannot be implemented effectively. The Committee in their earlier Report (5th Report 17th Lok Sabha) have also looked into this issue and had recommended the Department to explore the possibility of changing funding pattern between Centre and States in the ratio of 75:25 or 80:20 between centre and State respectively so that its Schemes do not suffer due to unavailability of States' Share. The Committee believe that mere issuing of advisories and review meetings will not yield the desired results. Therefore, the Committee recommend the Department to seriously look into this issue and take concrete steps, such as earlier recommended by the Committee, to solve this problem of increasing Unutilized Funds. The Committee further recommend the Government to suitably enhance allocation of funds to the Department so that it may change the funding pattern of Schemes run by it. The Committee would like to be apprised of steps taken in this regard.

4. SCHEDULED CASTE SUB PLAN (SCSP)

The Committee note that the Department is implementing various Schemes, mainly aimed at strengthening the infrastructure of the State Governments for the development of Fisheries Sector. Most of the Schemes of the Department are not directly beneficiary-oriented. A large population of the Country belonging to the Scheduled Castes, Scheduled Tribes, other weaker sections of the society and women are also engaged to a large extent in the activities in the Fisheries Sector. As a corollary, the various Schemes implemented by the Department benefit these Sections of the Society. However the Committee are perturbed to note that the Department has not been able to fully utilize the funds allocated under SCSP. The Committee note that the Department was able to utilize Rs 80.95 Crore, Rs 71.62 Crore and Rs 54.82 Crore as against allocations of Rs 100.16 Crore, Rs 88.25 Crore and Rs 118.10 Crore during years 2018-19, 2019-20 and 2020-21 (till 31.01.2021) respectively. The year-wise Percentage Utilization stands at 80.52%, 81.15% and 46.41% for year 2018-19, 2019-20 and 2020-21 respectively. The Committee believe that less utilization of funds under SCSP will not help the Scheduled Caste Communities which are often the most poor and vulnerable sections of our society. Therefore the Committee desire the Department to make earnest efforts to raise awareness about its Schemes among SC population through wider publicity campaign in Regional Languages. The Committee also recommend the Department to take up this issue with the respective State/UT Governments - where fund utilization

under SCSP is low in order to convince them to make full use of the Schemes intended for SC Population by the Centre.

5. DEVELOPMENT OF FISHERY INFRASTRUCTURE

The Committee note that under Pradhan Mantri Matsya Sampada Yojana (PMMSY), a sum of Rs 3490 crore has been earmarked for Construction/Expansion of Fishing Harbour and Fish Landing Centre including modernization of existing Fishing harbor. Out of this Rs 3490 crore, Rs 2400 crore has been earmarked for Construction/Expansion of Fishing Harbours (12 No); Rs 400 crore for Modernization/Upgradation of existing Fishing Harbour (8 No); Rs 625 crore for Modern Integrated landing centres; and Rs 65 crore for Maintenance Dredging (13 No). The Committee also observe that Fish Harbours and Fish landing Centres are proposed to be developed at feasible locations along the rivers Brahmaputra and Ganga for boosting the Inland Fisheries. The Committee note that the Fisheries Sector suffers from huge Post-harvest Losses which was around 25% in year 2018-19 and PMMSY intends to bring it down to 10% by 2024-25. The Committee believe that modernization of Fishing Harbours and Fish Landing Centres will help in bringing down the Post-harvest losses in the Fisheries Sector; which will ultimately augment the income of Fishermen. The Committee appreciate this Venture of the Government. However, the Committee desire the Department to make earnest efforts to realize and achieve the physical Targets Set for Modernization of Harbours and Fish Landing Centres. The time bound completion of Projects under this will surely benefit the Fishing

Community and help in developing Ecologically healthy, Viable and Socially Inclusive Fishing Sector.

6. PROMOTING SEAWEED CULTIVATION

The Committee note that India has 844 species of Seaweeds out of which about 60 Species are commercially important ones. However, at present only 2 to 3 Seaweed Species are being cultivated on commercial scale in India mainly concentrated in the states of Tamil Nadu and Gujarat and to a small extent in the States of Odisha and Maharashtra. The Committee also note that the Aquaculture Production of Seaweeds from India is estimated around 5300 tones in 2018 (FAO, 2020) and the Wild Collections were to the tune of 18400 tones in 2019 (CMFRI-2019). The Committee were informed that the Government of India has identified development and promotion of Seaweed Cultivation and Value Chain as one of the priority areas. The newly launched Fisheries Flagship Scheme Pradhan Mantri Matsya Sampada Yojana (PMMSY) provides for focused development and promotion of Seaweed Cultivation and Value Chain in the country with requisite financial allocations. Under PMMSY, Seaweed production target of 11.20 lakh tons over a period of five years from 2020-21 to 2024-25 has been set. The Committee were also informed that the Department has identified 25000 Ha. Area where Seaweed can be cultivated. Also the Seaweed cultivation has employment potential of over 1 crore 50 Lakh. The Committee believe that the farming of Seaweeds would assure higher and more stable income to marginal fishermen. Therefore, the Committee recommend the Department to devise concrete action plan to fully exploit the potential of Seaweed cultivation in the country. The

Committee also desire the Department to formulate Annual Action Plan for promotion of Seaweed Cultivation in those Costal States of the country-where Seaweed Cultivation is either absent or minimal. This Action Plan in the opinion of the Committee should include Organizing training Programms for Specific trainers in Seaweed Cultivation and Skill Development in Seaweed Sector as Seaweed Products have good market value in both Domestic and also at International Level. The Committee would like to be apprised of steps taken in this regard.

7. FISHERIES AND AQUACULTURE INFRASTRUCTURE DEVELOPMENT FUND (FIDF)

The Committee note that the Government created FIDF during year 2018-19 with a fund size of Rs 7522.48 crore for improving Fishery Infrastructure in the country Under the FIDF, concessional finance is provided for development of Fisheries Infrastructure in the country through Interest Subvention upto 3%per annum. Funding under FIDF is expected to fill large infrastructural gaps in the Fisheries sector. The FIDF provides concessional finance/loan to the Eligible Entities (EEs), including State Governments/UTs and State Entities for development of identified fisheries infrastructure facilities. The Committee also note that the Central Approval and Monitoring Committee (CAMC) constituted under FIDF has approved Projects to the tune of Rs. 3644.78 crore with Project Cost restricted to Rs. 2171.32 crore for Interest Subvention as per the FIDF Guidelines. The Committee observe that no expenditure could be made under

FIDF in year 2019-20 as no State availed loan from NABARD or other Entities. Furthermore, the Committee also observe that even after three years since inception of FIDF, only Projects worth Rs 2171.32 crore have been approved. This clearly reflects that this Scheme has not progressed in the desired manner. Therefore, the Committee recommend the Department to pursue this matter with the State Government and encourage them to avail loan under FIDF for improvement of Fishery Infrastructure. The Committee desire the Department to take wider publicity campaign about FIDF so that intended beneficiaries (both Individuals and State Government) may reap the full benefits of the Programme.

8. CENTRAL INSTITUTE OF FISHERIES, NAUTICAL AND ENGINEERING TRAINING (CIFNET)

The Committee note that CIFNET is the only National Institute of its kind in the country to meet the training requirements of Technical and Certificated Personnel such as Skippers, Mates, Engineers, and Engine Drivers of the Power Fishing Vessels as stipulated in the M.S. (Amendment) Act. 1987. CIFNET is also responsible for developing the required technical manpower for the supporting shore establishments and for the effective operation of Fishing Vessels. The various short-term courses conducted by the Institute covering an integrated multidisciplinary area of Fishing Technology, Nautical Science and Marine Engineering has benefited personnel working in International Institutions and various Organizations under the Central/State Government Departments, colleges and other Public/Private Sector Establishments. The Institute is currently focusing more on the Skill development training of fishermen in deep sea fishing

for oceanic tuna and in responsible fishing practices. The Committee believe that promotion of Deep Sea Fishing for Oceanic Tuna and other fish varieties will surely help the poor fishermen to have a sustained source of living and will also help in augmenting Forex Reserves of the Country. However the Committee are Constrained to note that CIFNET which has been mandated to train fishermen in Deep Sea Fishing and other emerging techniques is working without sufficient manpower. The Committee note that out of total sanctioned posts of 279 in various Groups, there are only 143 posts filled thereby resulting in 136 vacant posts in different Groups viz. Group 'A', Group 'B' (Gazetted), Group 'B' (Non-Gazetted) and Group 'C'. The Institute is functioning at almost half of its Sanctioned Strength. The Committee believe that CIFNET cannot discharge its mandate diligently without sufficient manpower. Therefore, The Committee recommend the Department to make utmost efforts to fill vacant posts in CIFNET at the earliest so as to ensure smooth functioning of the Institute. The Committee would like to be apprised of steps-taken in this direction.

9. PRADHAN MANTRI MATSYA SAMPADA YOJANA

The Committee note that foreseeing the immense potential for development of Fisheries Sector and for providing focused attention to the Sector, the Government in its Union Budget, 2019 has announced a new Scheme, the Pradhan Mantri Matsya Sampada Yojana. The Scheme was formally launched in May, 2020 with total estimated investment of Rs 20050 crore for a period of 5 years from 2020-21 to 2024-25 to develop the Fisheries Sector of the Country. The Committee also note that PMMSY aims to enhance fish production to 220 Lakh

Metric Tons by 2024-25 from 137.58 Lakh Metric Tons in 2018-19 at an average annual growth rate of about 9% in fish production, increase aquaculture productivity to 5 Tons Per Hectare from the current national average of 3 Tons Per Hectare, create critical fisheries infrastructure, reduce post-harvest losses, modernize and strengthen value chain, double export earnings to Rs.1,00,000 Crore, enhance domestic fish consumption from 5-6 kg Per Capita in 2018-19 to 12 kg Per Capita in 2024-25 with corresponding health benefits, attract Private Investments in Fisheries Sector and generate about 15 lakhs direct gainful employment opportunities and thrice the number as indirect employment opportunities along the supply and value chain(totalling about 55 lakhs). The Committee believe that long term growth in Fisheries Sector can only be sustained with corresponding increase in domestic fish consumption as well as increase in exports, both of which require aggressive and innovative Marketing strategies for Fish and Fish-based Products. The Committee were informed that under PMMSY Rs 1000 crore has been earmarked for the Development of 'Market and Marketing Infrastructure'. In this regard, the Committee recommend the Department to formulate Action Plan for Developing Markets for sale the of Fishery Products. The Committee further desire the Department to devise Annual Plan for the above investment, set Physical Targets and work in the direction of achieving those targets. The Committee appreciate the Plan of the Department to strive for E-Marketing of fish and Fish products. However, the Committee recommend the Department to undertake capacity building of fisherfolk, who are mostly poor and uneducated, so that they can avail benefits and participate in E-

trading of Fishery Products. Necessary Training Module on 'Internet and its usage' may be developed in simple and Vernacular Languages for fishermen to build their capacities. The Committee would like to be apprised of steps taken in this regard.

NEW DELHI;
16 March, 2021
25 Phalgun, 1942 (Saka)

P.C. GADDIGOUDAR
Chairperson,
Standing Committee on Agriculture

Details of the Fishing Harbour Facilities/Components

In general, the fishing harbour is a hub of facilities consisting of need based facilities from the broad components as detailed below:

1. Water front facilities :

- (a) Harbour basin
- (b) Training Walls/Breakwaters
- (c) Navigational channels
- (d) Quays/Wharf/ Jetties
 - (i) Landing wharf/jetty for unloading of fish catch
 - (ii) Outfitting wharf/jetty for the vessels to receive ice, water and fuel etc.
 - (iii) Berthing wharf/jetty for idle berthing of vessels during non-fishing season,
 - (iv) Repair wharf for minor repairs to fishing vessels,
- (e) Dry-dock/slipway for hauling of vessels for major repairs,
- (f) Dredging and reclamation wherever necessary (depending on the site conditions)
- (g) Navigational aids with communication facilities,
- (h) Beach landing facility

2. Shore-based facilities:

- a) Fish Handling and Auction Hall, Packing Hall
- c) Fishery Administrative Office
- d) Fishermen gear sheds
- e) Net mending sheds
- f) Fishermen rest sheds
- g) Restaurant
- h) Dormitory
- i) Security/guard House
- j) Gates and Compound wall
- k) Radio Communication Tower
- l) Public Toilet
- m) Security/Coastal Police Station
- n) Commercial Complex
- o) Community Hall
- p) Guest House
- q) Navigational and radio-communication
- r) Fish Drying Yard
- s) Vehicle traffic area
 - (i) Approach road
 - (ii) Internal roads
 - (iii) Vehicle parking
- t) Landscape, greenbelt & plantation in harbour complex and approach roads etc.

3. Boat Repair and Building

- a) RC sloping hard
- b) Boat repair shop
- c) Boat repair yard

- 4. Electric power supply and distribution
- 5. Fresh water storage, supply and distribution
- 6. Drainage and sewerage including ETP
- 7. Civic Amenities

8. Allied facilities

- (i) ice plants,
- (ii) processing industries,
- (iii) grading/packing & preservation,
- (iv) marketing including associated transport facilities,
- (v) boat building yard
- (vi) petty shops/markets
- (vii) Other need based amenities

Annexure - II

Course fee for short term courses in CIFNET under PMMSY

A. Fishermen training (in-house) under PMMSY

Sl. No	Name of Course/Programme	Course Duration	Course fee/ Student
1.	Monofilament Long line and Tuna Handling onboard under capacity building training programme for fishermen	9 days (4 + 5)	As per NFDB norms
2.	Basic of Seamanship, Navigation, Marine Electronic equipments & maintenance of engines	5 days	Rs.500/-
3.	Maintenance of boat engine & Fishing practice	3 days	Rs.300/-
4.	Safety Manning practices	3 days	Rs.300/-
5.	Basic of Seamanship, Navigation, Marine Electronic equipments	3 days	Rw.300/-
6.	Life Saving Appliances and Safety at Sea	2 days	Rs.200/-
7.	ROR and Collision Prevention for Fishing Vessel	3 days	Rs.300/-
8.	Fishing vessel Communication and Vessel Monitoring System	2 days	Rs.200/-
9.	Hygienic handling and preservation of catch on board Fishing Vessel	2 days	Rs.200/-
10	Engine operation and maintenance of fishing vessel	2 days	Rs.200/-
11	Navigation and Marine communication for coastal police	2 days	Rs.200/-
12	Power Distribution and Electrical Safety onboard Fishing Vessels	2 days	Rs.200/-
13	Evolution of Fishing Crafts and recent developments	1 day	Rs.100/-
14	Handling of Tuna for Sashmi grade	5 days	Rs.750/-

B. Extension training programme under PMMSY(Out reach)

Sl. No	Name of programme	Course Duration	Course fee/ Student
1.	Safety of Life at Sea	1 day	Free of cost
2.	Communication and Navigational equipments onboard fishing vessel	1 day	Free of cost
3.	Responsible fishing	1 day	Free of cost
4.	Square mesh Cod end fabrication	1 day	Free of cost
5.	Defects and Troubleshooting of boat engines	1 day	Free of cost

C. Training of Trainers (ToT) Programme under PMMSY

Sl. No	Name of ToT	Course duration	Course fee/ Student
1	Boat Building, Navigation and Communication Equipments	10 days	Rs. 6000/-
2	Safety Seamanship & Navigation, Marine Electronic Equipments and Marine Engines onboard fishing vessel	5 days	Rs. 3000/-
3	Fishing Technology Course	5 days	Rs. 3000/-
4	Life Saving & Fire Fighting Appliances and Electronic Equipments onboard fishing vessel	5 days	Rs. 3000/-
5	Safety Seamanship & Navigation, Handling of Electronic Equipments	3 days	Rs. 1800/-
6	Marine Engine Operation and Maintenance	3 days	Rs. 1800/-
7	Sea Safety, Survey and Certification of Fishing Vessels	3 days	Rs. 1800/-
8	Ocean Climate and Weather Warning System	3 days	Rs. 1800/-
9	Code of Conduct for Responsible Fishing (CCRF), Fishery Policy and Law	3 days	Rs. 1800/-

D. Future mandatory training for Deckhand, Engine driver, Serang

Sl. No	Name	Duration	Fee
1	Training programme to Deckhand	3 days	Rs.1500/-
2	Training programme to Engine Drivers	10 days	Rs.6000/-
3	Pre-training programme to Serang	15 days	Rs. 9000/-

E. STC for Coast Guard Trainee Officers

Sl. No	Name of programme	Course Duration	Course fee/ Student
1	Fisheries Technology Course for Coast Guard Trainee Officers	5 days	Rs.3500/-

F. STC for VHSS Students

Sl. No	Name of Programme	Course Duration	Course fee/ Student
1	On Job Training - Fishing Gear Technology	5 days	Rs.250/-

STC for College Students

SI.No	Name of programme	Course Duration	Course fee/ Student
1	Fishing Gear and Craft Technology, Acoustic Equipments Onboard Fishing Vessels	5 days	Rs.1250/-
2	Marine Engines and Associated Systems	5 days	Rs.1250/-
3	Marine Electrical Course	5 days	Rs.1250/-
4	Marine Electrical and Electronic Systems	5 days	Rs.1250/-
5	Advanced Marine Electrical Course	3 days	Rs.750/-
6	Fishing Gear and Craft Technology, Seamanship & Navigation	3 days	Rs.750/-
7	Heat Engine and Refrigeration System	3 days	Rs.750/-
8	Fish Processing and Product Developments	3 days	Rs.750/-
9	Pneumatics and hydraulic control systems	3 days	Rs.750/-
10	Taxonomy of Fin Fishes and Shell Fishes	3days	Rs.750/-
11	Coastal Zone Management	3 days	Rs.750/-
12	Navigation and Seamanship	2 days	Rs.500/-
13	Navigation Simulator	2 days	Rs.500/-
14	Engine Room Simulator	2 days	Rs.500/-
15	Marine Engines	2 days	Rs.500/-

ANNEXURE - III**I. FEE STRUCTURE FOR VNC/MFC FROM THE YEAR 2017-18**

Details	Amount (inRs.)	Remarks
Tuition fee	1800	Annually(@ Rs.150/- per month)
Caution Deposit	2000	At the time of admission
Sports fee	400	Annually
Magazine fee	200	
Council fee	25	
Hostel Rent	2400	@ Rs.200/- per month
Hostel Mess Deposit	3000	At the time of admission
Vessel Mess Deposit	2100	At the time of admission
Study tour Deposit	1600	At the time of admission
Computer & internet facility	400	Annually
Swimming Fee	500	Annually (At the time of admission)
Lab Fee	250	At the time of admission
TOTAL	14675/-	

II.FEE STRUCTURE FOR BFSc. (NS) FROM THE YEAR 2017-18

1. University fee	Amount(in Rs.)
University Union Fee	115
Students Aid Fee (SAF)	115
Sports Fee	295
Medical Inspection	65
Quasi University Fee	180
Matriculation	180
Recognition fee (For the students who have passed their qualifying exam from outside Kerala)	180
Total	1130

2. Other Fees(Annual)	Amount(in Rs.)
Lab fee	2700
Onboard Training	6000
Library fee	750
Student welfare	200
Recreation fee	200
Computer and Internet facility	1000
Seminar/Symposium/Workshop	400
Sports fund	700
Maintenance fee	400

Local visit/study tour	2500
PTA fund	100
Swimming	600
Hostel rent	3600
Total	19150
3. Caution deposit	Amount(in Rs.)
4.Other deposits (non-refundable)	Amount
Vessel Mess (per year)	1500
Total	1500
Caution	2000
Hostel mess	3000
Total	5000

	Amount(in Rs.)
5.Tuition fee per semester	13000
Grand Total (1 to 5)	39780

ANNEXURE -IV**Details of Central Sector Scheme sub-components/ Activities along with proposed outlays
(100% central Funding)**

Sl. No	Name of Sub-components/Activities	Estimated outlay (Rs. crore)
(1)	(2)	(3)
1	Genetic improvement programmes and Nucleus Breeding Centers (NBC)	200.00
2	Innovations and Innovative projects/activities, Technology demonstration including startups, incubators and pilot projects	100.00
3	Training, Awareness, Exposure and Capacity Building	100.00
4	Aquatic Quarantine Facilities	100.00
5	Modernization of Fishing Harbours of central government and its entities	150.00
6	Support to National Fisheries Development Board (NFDB), Fisheries Institutions and Regulatory Authorities of Department of Fisheries, Government of India and need based assistance to State Fisheries Development Boards.	290.00
7	Support for survey and training vessels for Fisheries Institutes including dredger TSD Sindhuraj owned by the DoF and Gol.	200.00
8	Disease Monitoring and Surveillance Network	50.00
9	Fish data collection, fishers' survey and strengthening of fisheries database	100.00
10	Support to security agencies to ensure safety and security of marine fishermen at sea	10.00
11	Fish Farmer Producer Organizations/Companies (FFPOs/Cs)	135.00
12	Certification, Accreditation, Traceability and Labeling	50.00
13	2.5% Administrative Expenses for implementation of PMMSY (to meet expenses of both for Central Sector and Centrally Sponsored Schemes components)	235.00
	TOTAL	1720.00

ANNEXURE - V**Beneficiary oriented sub-components and Activities under Centrally Sponsored Components of Pradhan Mantri Matsya Sampada Yojana (PMMSY)**

(The proposed physical units, unit costs and financial outlays of sub-components/activities mentioned below are indicative and subject to changes based on the sectoral needs, feedback from EIAs and prevailing circumstances)

S. No.	Name of activities	Unit	Approx. Unit Cost (Rs. in lakh)	Approximate Physical Quantities	Total Cost (Rs. in Crore)	Central share (Rs crore)	State share (Rs. in crore)	Beneficiary share
(i)	(ii)	(iii)	(iv)	(v)	(vi)	(vii)	(viii)	(ix)
A	ENHANCEMENT OF PRODUCTION AND PRODUCTIVITY							
1.0	Development of Inland Fisheries And Aquaculture							
1.1	Establishment of New Freshwater Finfish Hatcheries	(No)	25	320	80.00	26.12	13.88	40.00
1.2	Establishment of New Freshwater Scampi Hatcheries	(No)	50	20	10.00	3.00	2.00	5.00
1.3	Construction of New Rearing ponds	(Ha)	7	8100	567.00	178.50	105.00	283.50
1.4	Construction of New Grow-out ponds	(Ha)	7	8100	567.00	178.50	105.00	283.50
1.5	Inputs for fresh water Aquaculture including Composite fish culture, Scampi, Pangasius, Tilapia etc.	(Ha)	4	8100	324.00	102.00	60.00	162.00
1.6	Establishment of need based New Brackish Hatcheries(shell fish and fin fish)	(No)	50	55	27.50	8.70	5.00	13.80
1.7	Construction of New ponds for Brackish Water Aquaculture	(Ha)	8	7300	584.00	180.00	112.00	292.00
1.8	Construction of New ponds for Saline /Alkaline areas	(Ha)	8	3000	240.00	72.00	48.00	120.00
1.9	Inputs for Brackish Water Aquaculture	(Ha)	6	7300	438.00	134.00	84.00	220.00
1.10	Inputs for Saline /Alkaline Water Aquaculture	(Ha)	6	3000	180.00	64.80	43.20	72.00

S. No.	Name of activities	Unit	Approx. Unit Cost (Rs. in lakh)	Approximate Physical Quantities	Total Cost (Rs. in Crore)	Central share (Rs crore)	State share (Rs. in crore)	Beneficiary share
(i)	(ii)	(iii)	(iv)	(v)	(vi)	(vii)	(viii)	(ix)
1.11	Stocking of Fingerling (FL) in Wetlands @2000FL/ha	(Ha)	Rs. 3.0 lakh/1lakh FL	150000	90.00	27.00	18.00	45.00
1.12	Stocking of Fingerlings in Reservoirs @1000FL/ha	(Ha)	3.0/1lakh FL	600000	180.00	54.00	36.00	90.00
Sub Total					3287.50	1028.62	632.08	1626.80
2.0	Development of marine fisheries including mariculture and seaweed cultivation							
2.1	Establishment of Small Marine Finfish Hatcheries	(No)	50	17	8.50	2.72	1.48	4.30
2.2	Construction of large Marine Finfish Hatcheries	(No)	250	5	12.50	3.60	2.4	6.50
2.3	Marine Finfish Nurseries	(No)	15	100	15.00	4.80	2.7	7.50
2.4	Establishment of Open Sea cages (100-120 cubic meter volume)	(No)	5	11000	550.00	175.00	100	275.00
2.5	Establishment of Seaweed culture rafts including inputs	(No)	0.02 per raft	354000	70.80	21.40	14.00	35.40
2.6	Establishment of Seaweed culture with Monoline/tubenet Method including inputs (one unit is approximately equal to 25 ropes of 25m length)	(No)	0.08 per unit	354000	283.20	85.60	56.00	141.60
2.7	Bivalve cultivation (mussels, clams, pearl etc.)	(No)	0.20	25000	50.00	12.00	8.00	30.00
Sub Total					990.00	305.12	184.58	500.30
3.0	Development of fisheries in North-eastern and Himalayan States/UTs (besides the below activities, the North-eastern and Himalayan States/UTs will also be assisted under other sub-components/activities envisaged under PMMSY that are common to all states/UTs).							
3.1	Establishment of Trout Fish Hatcheries	(No)	50	50	25.00	11.25	1.25	12.50
3.2	Construction of Raceways	(No)	3	3000	90.00	40.50	4.50	45.00

S. No.	Name of activities	Unit	Approx. Unit Cost (Rs. in lakh)	Approximate Physical Quantities	Total Cost (Rs. in Crore)	Central share (Rs crore)	State share (Rs. in crore)	Beneficiary share
(i)	(ii)	(iii)	(iv)	(v)	(vi)	(vii)	(viii)	(ix)
3.3	Inputs for Trout Rearing Units	(No)	2.5	3000	75.00	33.75	3.75	37.50
3.4	Construction of New Ponds in Himalayan Region.	(Ha)	10	500	50.00	22.50	2.50	25.00
3.5	Establishment of Mini RAS for Cold water Fisheries	(No)	20	50	10.00	4.50	0.50	5.00
3.6	Establishment of Medium RAS for cold water fisheries	(No)	50	20	10.00	4.50	0.50	5.00
3.7	Input support for Integrated fish farming (paddy cum fish cultivation, livestock cum fish, etc)	(Ha)	1	2000	20.00	9.00	1.00	10.00
3.8	Establishment of Cages in cold water regions	(No)	5	1000	50.00	22.50	2.50	25.00
Sub Total					330.00	148.50	16.50	165.00
4.0	Development of ornamental and recreational fisheries							
4.1	Backyard Ornamental fish Rearing unit (both Marine and Fresh water)	(No)	3	1010	30.30	9.60	5.55	15.15
4.2	Medium Scale Ornamental fish Rearing Unit (Marine and Freshwater Fish)	(No)	8	707	56.56	17.91	10.36	28.29
4.3	Integrated Ornamental fish unit (breeding and rearing for fresh water fish)	(No)	25	404	101.00	32.00	18.5	50.50
4.4	Integrated Ornamental fish unit (breeding and rearing for marine fish)	(No)	30	303	90.90	28.77	16.65	45.48
4.5	Establishment of Fresh water Ornamental Fish Brood Bank	(No)	100	10	10.00	3.30	1.70	5.00
4.6	Promotion of Recreational Fisheries		need based and DPR	need based and DPR	25.00	9.00	6	10.00
Sub Total					313.76	100.58	58.76	154.42

S. No.	Name of activities	Unit	Approx. Unit Cost (Rs. in lakh)	Approximate Physical Quantities	Total Cost (Rs. in Crore)	Central share (Rs crore)	State share (Rs. in crore)	Beneficiary share
(i)	(ii)	(iii)	(iv)	(v)	(vi)	(vii)	(viii)	(ix)
5.0	Technology infusion and adaptation							
5.1	Establishment of large RAS (with 8 tanks of minimum 90 m3/tank capacity 40 ton/crop)/Biofloc (50 tanks of 4m dia and 1.5 high) culture system.	(No)	50	550	275.00	87.50	50	137.50
5.2	Establishment of Medium RAS (with 6 tank of minimum 30m3/tank capacity 10 ton/crop)/Biofloc culture system(25 tanks of 4m dia and 1.5 high)	(No)	25	770	192.50	61.25	35	96.25
5.3	Establishment of small RAS (with 1 tank with 100m3 capacity/Biofloc (7 tanks of 4m dia and 1.5 high) culture system	(No)	7.5	1100	82.50	26.25	15	41.25
5.4	Establishment of Backyard mini RAS units	(No)	0.5	2200	11.00	3.50	2	5.50
5.5	Installation of Cages in Reservoirs	(No)	3	20000	600.00	189.00	111	300.00
5.6	Pen culture in open water bodies	(Ha)	3	2500	75.00	23.63	13.875	37.50
	Sub-Total				1236.00	391.13	226.88	618.00
	SUB-TOTAL OF (A)				6157.26	1973.95	1118.80	3064.52
B	INFRASTRUCTURE AND POST-HARVEST MANAGEMENT							
6.0	Post harvest and cold chain infrastructure							
6.1	Construction of Cold Storages/Ice Plants	(No)	150	242	363.00	119.85	61.65	181.5
6.2	Modernization of Cold storage /Ice Plant	(No)	50	174	87.00	29.33	14.37	43.30
6.3	Refrigerated vehicles	(No)	25	600	150.00	49.38	25.63	75.00
6.4	Insulated vehicles	(No)	20	1100	220.00	73.00	37.00	110.00
6.5	Live fish vending Centres	(No)	20	110	22.00	7.30	3.70	11.00
6.6	Motor cycle with Ice Box	(No)	0.75	5500	41.28	13.70	6.91	20.64

S. No.	Name of activities	Unit	Approx. Unit Cost (Rs. in lakh)	Approximate Physical Quantities	Total Cost (Rs. in Crore)	Central share (Rs crore)	State share (Rs. in crore)	Beneficiary share
(i)	(ii)	(iii)	(iv)	(v)	(vi)	(vii)	(viii)	(ix)
6.7	Cycle with Ice Boxes	(No)	0.20	5500	11.00	3.65	1.85	5.50
6.8	Three wheeler with Ice Box including e-rickshaws for fish vending	(No)	3	2200	66.00	21.90	11.10	33.00
6.9	Fish Feed Mills(mini)	(No)	Lump sum(details of units and unit cost will be worked out in the guidelines)		82.50	27.38	13.88	41.25
6.10	Fish Feed Plants	(No)	650	55	357.50	117.00	59.80	180.70
	Sub Total				1400.28	462.49	235.89	701.89
7.0	Markets and marketing infrastructure							
7.1	Construction of fish retail markets including ornamental fish/aquarium markets.	(No)	100	275	275	90.96	46.2	137.80
7.2	Construction of fish kiosks including kiosks of aquarium/ornamental fish	(No)	10	1650	165	54.75	27.8	82.50
7.3	Fish Value Add Enterprises Units	(No)	50	440	220	73.00	37.0	110.00
7.4	E-platform for e-trading and e-marketing of fish and fisheries products		DPR based	DPR based	25.00	9.00	6.0	10.00
	Sub total				685.00	227.71	116.99	340.30
8	Development of deep sea fishing							
8.1	Support for acquisition of Deep sea fishing vessels for traditional fishermen	(No)	120	400	480.00	115.20	76.8	288.00
8.2	Up gradation of existing fishing vessels for export Competency	(No)	15	5000	750.00	180.00	120.0	450.00
8.3	Establishment of Bio-toilets in mechanised fishing vessels	(No)	0.5	25000	125.00	30.00	20.00	75.00
	Sub total				1355.00	325.20	216.80	813.00
9	Aquatic health management							

S. No.	Name of activities	Unit	Approx. Unit Cost (Rs. in lakh)	Approximate Physical Quantities	Total Cost (Rs. in Crore)	Central share (Rs crore)	State share (Rs. in crore)	Beneficiary share
(i)	(ii)	(iii)	(iv)	(v)	(vi)	(vii)	(viii)	(ix)
9.1	Establishment of Disease diagnostic and quality testing labs	(No)	25	210	52.5	18.90	12.60	21.00
9.2	Disease diagnostic and quality testing Mobile labs/clinics	(No)	35	100	35	12.60	8.40	14.00
Sub total					87.50	31.50	21.00	35.00
TOTAL OF (B)					3527.78	1046.90	590.68	1890.19
C	FISHERIES MANAGEMENT AND REGULATORY FRAMEWORK							
10	Monitoring, Control and Surveillance (MCS)							
10.1	Communication and /or Tracking Devices for traditional and motorised vessels like VHF/DAT/NAVIC/Transponders etc.	No)	0.35	50000	175.00	54.25	31.50	89.25
Sub Total					175.00	54.25	31.50	89.25
11	Strengthening of safety and security of fishermen							
11.1	Support for providing safety kits for fishermen of Traditional and motorized fishing vessels (other than Communication and/or Tracking Device mentioned at 10.1 above)		1	12000	120	37.20	21.60	61.20
11.2	Providing boats (replacement) and nets for traditional fishermen	(No)	5	5000	250	77.50	45.00	127.50
11.3	Support to Fishermen for PFZ devices and network including the cost of installation and maintenance etc.	(No)	0.12	50000	60	18.60	10.80	30.60
Sub Total					430.00	133.30	77.40	219.30
12	Fisheries extension and support services							
12.1	Extension and support Services	(No)	25	400	100.00	33.50	16.50	50.00
Sub Total					100.00	33.50	16.50	50.00
13	Livelihood and nutritional support for fishers for conservation of fisheries resources							

S. No.	Name of activities	Unit	Approx. Unit Cost (Rs. in lakh)	Approximate Physical Quantities	Total Cost (Rs. in Crore)	Central share (Rs crore)	State share (Rs. in crore)	Beneficiary share
(i)	(ii)	(iii)	(iv)	(v)	(vi)	(vii)	(viii)	(ix)
13.1	Livelihood and nutritional support for socio-economically backward active traditional fishers' families for conservation of fisheries resources during fishing ban/lean period.	(No)	0.225	600000	1350.00	486.00	414.00	450.00
Sub Total					1350.00	486.00	414.00	450.00
14	Insurance of Fishing Vessels and Fishermen							
14.1	*Insurance premium subvention for fishing vessels and Insurance premium for fishers	Details to be decided by DoF			250.00	150.00	100.00	To be decided
Sub Total					250.00	150.00	100.00	
TOTAL OF (C)					2305.00	857.05	639.40	808.55
GRAND TOTAL (A+B+C)					11990.04	3877.90	2348.88	5763.26

Annexure - VI

Item-wise details of the proposal of all the State/ UTs Governments for development of fisheries in the State with central financial assistance under the Centrally Sponsored Scheme Component of PMMSY during 2020-21

Andhra Pradesh

S.N	Name of the Component	Unit	Physical	Proj. Cost in lakhs	Gol Share in lakhs
(i)	(ii)	(iii)	(iv)	(v)	(vi)
A.	Beneficiary oriented activities under CSS of PMMSY				
1	Development of Inland Fisheries And Aquaculture				
1.1.	Establishment of New Freshwater Finfish Hatcheries	Number	2	50	15
1.2.	Establishment of need based New Brackish Hatcheries(shell fish and fin fish)	Number	4	200	60
1.3.	Construction of New ponds for Brackish Water Aquaculture	Number	30	540	162
1.4.	Construction of Biofloc ponds for Brackishwater area	Hectare	17	238	68.88
1.5.	Stocking of Fingerling (FL) in Wetlands @2000FL/ha	Hectare	1314	3942	1155
2	Development of marine fisheries including mariculture and seaweed cultivation				
2.1.	Establishment of Open Sea cages (100-120 cubic meter volume)	Number	500	2500	678
3	Technology infusion and adaptation				
3.1.	Establishment of large RAS (with 8 tanks of minimum 90 m3/tank capacity 40 ton/crop)	Number	4	200	60
3.2.	Installation of Cages in Reservoirs	Number	200	600	172.8
	INFRASTRUCTURE AND POST-HARVEST MANAGEMENT				
4	Post harvest and cold chain infrastructure				
4.1.	Insulated vehicles	Number	50	1000	278.4
4.2.	Live fish vending Centres	Number	125	2500	720
4.3.	Motor cycle with Ice Box	Number	500	375	108
4.4.	Three wheeler with Ice Box including e-rickshaws for fish vending	Number	250	750	216
5	Markets and marketing infrastructure				
5.1.	Construction of fish retail markets including ornamental fish/aquarium markets.	Number	25	2500	720

S.N	Name of the Component	Unit	Physical	Proj. Cost in lakhs	Gol Share in lakhs
(i)	(ii)	(iii)	(iv)	(v)	(vi)
5.2.	Construction of fish kiosks including kiosks of aquarium/ornamental fish	Number	250	2500	720
5.3.	Fish Value Add Enterprises Units	Number	25	1250	360
5.4.	E-platform for e-trading and e-marketing of fish and fisheries products	Number	1	100	24
6	Development of deep sea fishing				
6.1.	Support for acquisition of Deep sea fishing vessels for traditional fishermen	Number	20	2400	604.8
6.2.	Establishment of Bio-toilets in mechanised fishing vessels	Number	300	150	36.6
7	Aquatic health management				
7.1	Establishment of Disease diagnostic and quality testing labs	Number	2	50	15
7.2.	Disease diagnostic and quality testing Mobile labs/clinics	Number	8	280	79.8
	FISHERIES MANAGEMENT AND REGULATORY FRAMEWORK				
8	Strengthening of safety and security of fishermen				
8.1.	Providing boats (replacement) and nets for traditional fishermen	Number	450	2250	570
9	Development of inland fisheries and aquaculture				
9.1.	Establishment of Brood Banks (including seed banks for seaweeds)	Number	1	500	300
	Fisheries Management and Regulatory Framework				
10	Fisheries extension and support services				
10.1.	Multipurpose Support Services – SagarMitra	Number	350	315	189
	Total			25190	7313.28

Andaman and Nicobar Islands

Sl.No.	Name of the Component	Unit	Physical	Proj. Cost in lakhs	Gol Share in lakhs
(i)	(ii)	(iii)	(iv)	(v)	(vi)
A.	Beneficiary oriented activities under CSS of PMMSY				
1	Development of Inland Fisheries And Aquaculture				
1.1	Establishment of New Freshwater Finfish Hatcheries	Number	1	25.00	10.00
1.2.	Construction of New Rearing ponds	Hectare	2	14	6.3
1.3.	Construction of New Grow-out ponds	Hectare	4	28.00	12.60
1.4.	Inputs for fresh water Aquaculture including Composite fish culture, Scampi, Pangasius, Tilapia etc.	Hectare	4	16.00	7.20
1.5.	Construction of New ponds for Brackish Water Aquaculture	Number	10	80.00	38.40
1.6.	Inputs for Brackish Water Aquaculture	Hectare	10	60.00	28.80
2	Development of marine fisheries including mariculture and seaweed cultivation				
2.1.	Establishment of Small Marine Finfish Hatcheries	Number	1	50.00	20.00
2.2.	Establishment of Open Sea cages (100-120 cubic meter volume)	Number	6	30.00	15.00
2.3.	Bivalve cultivation (mussels, clams, pearl etc.)	Number	10	2.00	1.00
3	Development of ornamental and recreational fisheries				
3.1.	Backyard Ornamental fish Rearing unit (both Marine and Fresh water)	Number	6	18.00	9.00
4	Technology infusion and adaptation				
4.1.	Establishment of small RAS (with 1 tank with 100m3 capacity)	Number	4	30.00	13.50
	INFRASTRUCTURE AND POST-HARVEST MANAGEMENT				
5	Post harvest and cold chain infrastructure				
5.1.	Construction of Cold Storages/Ice Plants (10 tonne/day)	Number	2	80.00	40.00
5.2.	Construction of Cold Storages/Ice Plants (20 tonne/day)	Number	1	80.00	32.00
5.3.	Refrigerated vehicles	Number	1	25.00	10.00
5.4.	Insulated vehicles	Number	2	30.00	15.00

Sl.No.	Name of the Component	Unit	Physical	Proj. Cost in lakhs	Gov Share in lakhs
(i)	(ii)	(iii)	(iv)	(v)	(vi)
5.5.	Motor cycle with Ice Box	Number	33	24.75	12.00
5.6.	Three wheeler with Ice Box including e-rickshaws for fish vending	Number	10	30.00	15.00
5.7.	Fish Feed Mills(mini)	Number	1	30.00	12.00
6	Markets and marketing infrastructure				
6.1.	Construction of fish kiosks including kiosks of aquarium/ornamental fish	Number	9	90.00	42.00
6.2.	Fish Value Add Enterprises Units	Number	1	50.00	20.00
7	Development of deep sea fishing				
7.1.	Support for acquisition of Deep sea fishing vessels for traditional fishermen	Number	1	120.00	48.00
7.2.	Up gradation of existing fishing vessels for export Competency	Number	10	150.00	66.00
7.3.	Establishment of Bio-toilets in mechanised fishing vessels	Number	5	2.50	1.00
	Total			1065.25	474.80

Assam

Sl.No.	Name of the Component	Unit	Physical	Proj. Cost in lakhs	Gol Share in lakhs
(i)	(ii)	(iii)	(iv)	(v)	(vi)
A.	Beneficiary oriented activities under CSS of PMMSY				
1	Development of Inland Fisheries And Aquaculture				
1.1.	Establishment of New Freshwater Finfish Hatcheries	Number	10	250.00	112.50
1.2.	Construction of New Rearing ponds	Hectare	100	700	324.45
1.3.	Construction of New Grow-out ponds	Hectare	205	1722.00	813.46
1.4.	Inputs for fresh water Aquaculture including Composite fish culture, Scampi, Pangasius, Tilapia etc.	Hectare	205	820.00	387.36
1.5.	Stocking of Fingerling (FL) in Wetlands @2000FL/ha	Hectare	1580	47.40	23.60
2	Development of fisheries in North-eastern and Himalayan States/UTs				
2.1.	Input support for Integrated fish farming (paddy cum fish cultivation, livestock cum fish, etc)	Hectare	200	200.00	95.76
2.2.	Establishment of Cages in cold water regions	Number			
3	Development of ornamental and recreational fisheries				
3.1.	Backyard Ornamental fish Rearing unit (both Marine and Fresh water)	Number	20	60.00	29.70
4	Technology infusion and adaptation				
4.1.	Establishment of large RAS (with 8 tanks of minimum 90 m3/tank capacity 40 ton/crop)	Number	10	500.00	243.00
4.2.	Establishment of Medium RAS (with 6 tank of minimum 30m3/tank capacity 10 ton/crop)	Number	10	250.00	121.50
4.3.	Biofloc culture system(25 tanks of 4m dia and 1.5 high)	Number	7	175.00	85.50
4.4.	Establishment of small RAS (with 1 tank with 100m3 capacity)	Number	33	247.50	118.80
4.5.	Installation of Cages in Reservoirs	Number	150	450.00	232.20
4.6.	Pen culture in open water bodies	Hectare	60	180.00	86.40
	INFRASTRUCTURE AND POST-HARVEST MANAGEMENT				
5	Post harvest and cold chain infrastructure				
5.1.	Refrigerated vehicles	Number	10	250.00	117.00
5.2.	Insulated vehicles	Number	5	100.00	46.80

Sl.No.	Name of the Component	Unit	Physical	Proj. Cost in lakhs	Gol Share in lakhs
(i)	(ii)	(iii)	(iv)	(v)	(vi)
5.3.	Live fish vending Centres	Number	10	200.00	90.00
5.4.	Motor cycle with Ice Box	Number	100	75.00	36.05
5.5.	Cycle with Ice Boxes	Number	500	50.00	23.94
5.6.	Three wheeler with Ice Box including e-rickshaws for fish vending	Number	135	270.00	128.16
5.7.	Fish Feed Mills(mini)	Number	15	450.00	216.00
5.8.	Fish Feed Plants (Large)	Number	4	2600.00	1053.00
6	Markets and marketing infrastructure				
6.1.	Construction of fish kiosks including kiosks of aquarium/ornamental fish	Number	22	220.00	104.40
7	Strengthening of safety and security of fishermen				
7.1.	Providing boats (replacement) and nets for traditional fishermen	Number	61	305	144
8	Livelihood and nutritional support for fishers for conservation of fisheries resources				
8.1.	Livelihood and nutritional support for socio-economically backward active traditional fishers' families for conservation of fisheries resources during fishing ban/lean period.	Number	20000	900.00	480.00
	Total			11021.9	5113.57

Bihar

Sl.No.	Name of the Component	Unit	Physical	Proj. Cost in lakhs	Gol Share in lakhs
(i)	(ii)	(iii)	(iv)	(v)	(vi)
A.	Beneficiary oriented activities under CSS of PMMSY				
1	Development of Inland Fisheries And Aquaculture				
1.1.	Establishment of New Freshwater Finfish Hatcheries	Number	6	150	42
1.2.	Construction of New Rearing ponds	Hectare	250	1750	508.2
1.3.	Construction of New Grow-out ponds	Hectare	200	1400	406.56
1.4.	Inputs for fresh water Aquaculture including Composite fish culture, Scampi, Pangasius, Tilapia etc.	Hectare	200	800	232.32
1.5.	Construction of Biofloc ponds for freshwater area	Hectare	50	700	203.28
1.6.	Stocking of Fingerling (FL) in Wetlands @2000FL/ha	Hectare	400	12	3.48
1.7.	Stocking of Fingerlings in Reservoirs @1000FL/ha	Hectare	1000	30	8.71
2	Development of ornamental and recreational fisheries				
2.1.	Backyard Ornamental fish Rearing unit (both Marine and Fresh water)	Number	12	36	10.8
2.2.	Medium Scale Ornamental fish Rearing Unit (Marine and Freshwater Fish)	Number	10	80	23.04
2.3.	Integrated Ornamental fish unit (breeding and rearing for fresh water fish)	Number	2	50	15
3	Technology infusion and adaptation				
3.1.	Establishment of small RAS (with 1 tank with 100m3 capacity)	Number	25	187.5	54
3.2.	Installation of Cages in Reservoirs	Number	200	600	174.24
	INFRASTRUCTURE AND POST-HARVEST MANAGEMENT				
4	Post harvest and cold chain infrastructure				
4.1.	Construction of Cold Storages/Ice Plants (10 tonne/day)	Number	10	365	105.12
4.2.	Construction of Cold Storages/Ice Plants (20 tonne/day)	Number	2	160	48
4.3.	Refrigerated vehicles	Number	10	250	72
4.4.	Insulated vehicles	Number	5	100	28.8

Sl.No.	Name of the Component	Unit	Physical	Proj. Cost in lakhs	Gol Share in lakhs
(i)	(ii)	(iii)	(iv)	(v)	(vi)
4.5.	Live fish vending Centres	Number	1	20	4.8
4.6.	Motor cycle with Ice Box	Number	300	225	65.34
4.7.	Cycle with Ice Boxes	Number	500	50	14.52
4.8.	Three wheeler with Ice Box including e-rickshaws for fish vending	Number	100	300	87.12
4.9.	Fish Feed Mills(mini)	Number	4	120	36
4.10.	Fish Feed Plants (Medium)	Number	2	200	60
4.11.	Fish Feed Plants (Large)	Number	2	400	120
4.12.	Fish Feed Plants (100 tonne/day)	Number	2	1300	390
5	Markets and marketing infrastructure				
5.1.	Construction of fish kiosks including kiosks of aquarium/ornamental fish	Number	20	200	57.6
5.2.	E-platform for e-trading and e-marketing of fish and fisheries products	Number	1	10	2.4
6	Fisheries extension and support services				
6.1.	Extension and support Services (MatsyaSeva Kendra)	Number	10	250	72
B.	Non-Beneficiary oriented activities under CSS of PMMSY				
7	Development of inland fisheries and aquaculture				
7.1.	Establishment of Brood Banks (including seed banks for seaweeds)	Number	1	500	300
8	Aquatic health management				
8.1.	Aquatic Referral Labs for Quality testing and Disease Diagnostics	Number	1	455	273
	Total			10700.50	3418.33

Chhattisgarh

Sl.No.	Name of the Component	Unit	Physical	Proj. Cost in lakhs	Gol Share in lakhs
(i)	(ii)	(iii)	(iv)	(v)	(vi)
A.	Beneficiary oriented activities under CSS of PMMSY				
1	Development of Inland Fisheries And Aquaculture				
1.1.	Establishment of New Freshwater Finfish Hatcheries	Number	4	100.00	24.00
1.2.	Construction of New Rearing ponds	Hectare	75	525	168
1.3.	Construction of New Grow-out ponds	Hectare	650	4550.00	1218.00
1.4.	Inputs for fresh water Aquaculture including Composite fish culture, Scampi, Pangasius, Tilapia etc.	Hectare	650	2600.00	696.00
2	Development of ornamental and recreational fisheries				
2.1.	Backyard Ornamental fish Rearing unit (both Marine and Fresh water)	Number	15	45.00	10.80
2.2.	Medium Scale Ornamental fish Rearing Unit (Marine and Freshwater Fish)	Number	2	16.00	3.84
2.3.	Integrated Ornamental fish unit (breeding and rearing for fresh water fish)	Number	1	25.00	6.00
3	Technology infusion and adaptation				
3.1.	Establishment of large RAS (with 8 tanks of minimum 90 m3/tank capacity 40 ton/crop)	Number	1	50.00	18.00
3.2.	Establishment of small RAS (with 1 tank with 100m3 capacity)	Number	10	75.00	18.00
3.3.	Installation of Cages in Reservoirs	Number	1000	3000.00	1080.00
4	Post harvest and cold chain infrastructure				
4.1.	Construction of Cold Storages/Ice Plants (10 tonne/day)	Number	2	80.00	19.20
4.2.	Refrigerated vehicles	Number	2	50.00	12.00
4.3.	Live fish vending Centres	Number	25	500.00	120.00
4.4.	Motor cycle with Ice Box	Number	300	225.00	54.00
4.5.	Three wheeler with Ice Box including e-rickshaws for fish vending	Number	10	30.00	7.20
4.6.	Fish Feed Plants (100 tonne/day)	Number	1	650.00	156.00
5	Strengthening of safety and security of fishermen				
5.1.	Providing boats (replacement) and nets for traditional fishermen	Number	20	100	24

Sl.No.	Name of the Component	Unit	Physical	Proj. Cost in lakhs	Gol Share in lakhs
(i)	(ii)	(iii)	(iv)	(v)	(vi)
6	Livelihood and nutritional support for fishers for conservation of fisheries resources				
6.1.	Livelihood and nutritional support for socio-economically backward active traditional fishers' families for conservation of fisheries resources during fishing ban/lean period.	Number	8000	360.00	120.00
	Total			12981	3755.04

Goa

Sl.no	Name of the Component	Unit	Physical	Proj. Cost in lakhs	GoI Share in lakhs
(i)	(ii)	(iii)	(iv)	(v)	(vi)
A	Beneficiary oriented activities under CSS of PMMSY				
1	Development of Inland Fisheries And Aquaculture				
1.1.	Construction of New ponds for Brackish Water Aquaculture	Number	2	16.00	3.84
1.2.	Construction of Biofloc ponds for freshwater area	Hectare	4	56.00	16.80
1.3.	Construction of Biofloc ponds for Brackishwater area	Hectare	4	72.00	21.60
1.4.	Inputs for Brackish Water Aquaculture	Hectare	2	12.00	2.88
2	Development of marine fisheries including mariculture and seaweed cultivation				
2.1.	Establishment of Open Sea cages (100-120 cubic meter volume)	Number	40	200.00	60.00
2.2.	Bivalve cultivation (mussels, clams, pearl etc.)	Number	10	2.00	0.60
3	Technology infusion and adaptation				
3.1.	Establishment of Medium RAS (with 6 tank of minimum 30m ³ /tank capacity 10 ton/crop)	Number	1	25.00	6.00
3.2.	Establishment of small RAS (with 1 tank with 100m ³ capacity)	Number	1	3.00	0.72
3.3.	Installation of Cages in Reservoirs	Number	40	120.00	36.00
B.	INFRASTRUCTURE AND POST-HARVEST MANAGEMENT				
3	Post harvest and cold chain infrastructure				
3.1.	Construction of Cold Storages/Ice Plants (10 tonne/day)	Number	1	40.00	9.60
3.2.	Construction of Cold Storages/Ice Plants (20 tonne/day)	Number	2	160.00	38.40
3.3.	Modernization of Cold storage /Ice Plant	Number	2	100.00	24.00
3.4.	Refrigerated vehicles	Number	4	100.00	30.00
3.5.	Insulated vehicles	Number	10	200.00	60.00
3.6.	Motor cycle with Ice Box	Number	10	7.50	2.25
3.7.	Three wheeler with Ice Box including e-rickshaws for fish vending	Number	10	30.00	9.00
4	Markets and marketing infrastructure				

Sl.no	Name of the Component	Unit	Physical	Proj. Cost in lakhs	Gov Share in lakhs
(i)	(ii)	(iii)	(iv)	(v)	(vi)
4.1.	Construction of fish retail markets including ornamental fish/aquarium markets.	Number	4	400.00	96.00
4.2.	Construction of fish kiosks including kiosks of aquarium/ornamental fish	Number	8	80.00	24.00
4.3.	Fish Value Add Enterprises Units	Number	1	50.00	12.00
5	Development of deep sea fishing				
5.1.	Support for acquisition of Deep sea fishing vessels for traditional fishermen	Number	20	2400	720
5.2.	Up gradation of existing fishing vessels for export Competency	Number	15	225	63
5.3.	Establishment of Bio-toilets in mechanised fishing vessels	Number	100	50	15
6	Strengthening of safety and security of fishermen				
6.1.	Providing boats (replacement) and nets for traditional fishermen	Number	20	100	27
7	Fisheries extension and support services				
7.1.	Multipurpose Support Services – SagarMitra	Number	20	18	10.8
	Total			4466.5	1289.49

Gujarat

Sl.No.	Name of the Component	Unit	Physical	Proj. Cost in lakhs	Gol Share in lakhs
(i)	(ii)	(iii)	(IV)	(V)	(VI)
	Beneficiary oriented activities under CSS of PMMSY				
1	Development of Inland Fisheries And Aquaculture				
1.1.	Stocking of Fingerlings in Reservoirs @1000FL/ha	Hectare	7500	225.00	81.00
2	Technology infusion and adaptation				
2.1.	Biofloc (50 tanks of 4m dia and 1.5 high) culture system.	Number	6	150.00	36.00
3	Development of deep sea fishing				
3.1.	Support for acquisition of Deep sea fishing vessels for traditional fishermen	Number	50	6000.00	1670.40
	Total			6375	1787.4

Haryana

Sl.No.	Name of the Component	Unit	Physical	Proj. Cost in lakhs	Govt Share in lakhs
(I)	(II)	(III)	(IV)	(V)	(VI)
	Beneficiary oriented activities under CSS of PMMSY				
1	Development of Inland Fisheries And Aquaculture				
1.1	Establishment of New Freshwater Finfish Hatcheries	Number	1	25	9
1.2.	Construction of New Rearing ponds	Hectare	25	175	50.4
1.3.	Construction of New Grow-out ponds	Hectare	150	1050	294
1.4.	Inputs for fresh water Aquaculture including Composite fish culture, Scampi, Pangasius, Tilapia etc.	Hectare	150	600	168
1.5.	Construction of New ponds for Saline /Alkaline areas	Hectare	150	1200	350.4
1.6.	Construction of Biofloc ponds for freshwater area	Hectare	150	900	262.8
2	Development of ornamental and recreational fisheries				
2.1.	Medium Scale Ornamental fish Rearing Unit (Marine and Freshwater Fish)	Number	3.00	24.00	6.72
3	Technology infusion and adaptation				
3.1.	Establishment of large RAS (with 8 tanks of minimum 90 m ³ /tank capacity 40 ton/crop)	Number	20.00	1000.00	276.00
3.2.	Biofloc (50 tanks of 4m dia and 1.5 high) culture system.	Number	5.00	250.00	72.00
3.3.	Biofloc culture system(25 tanks of 4m dia and 1.5 high)	Number	10.00	250.00	72.00
3.4.	Biofloc (7 tanks of 4m dia and 1.5 high) culture system	Number	30.00	225.00	64.80
3.5.	Establishment of Backyard mini RAS units	Number	5.00	2.50	0.72
	INFRASTRUCTURE AND POST-HARVEST MANAGEMENT				
4	Post harvest and cold chain infrastructure				
4.1	Refrigerated vehicles	Number	1.00	25.00	9.00
4.2.	Motor cycle with Ice Box	Number	40.00	30.00	8.28
4.3.	Cycle with Ice Boxes	Number	100.00	10.00	2.76
4.4..	Three wheeler with Ice Box including e-rickshaws for fish vending	Number	10.00	30.00	8.28
4.5.	Fish Feed Mills(mini)	Number	2.00	60.00	18.00
4.6.	Fish Feed Plants (Large)	Number	2.00	400.00	120.00

Sl.No.	Name of the Component	Unit	Physical	Proj. Cost in lakhs	Govt Share in lakhs
(I)	(II)	(III)	(IV)	(V)	(VI)
5	Markets and marketing infrastructure				
5.1.	Construction of fish kiosks including kiosks of aquarium/ornamental fish	Number	5.00	50.00	14.40
	Total			6306.5	1807.56

Himachal Pradesh

Sl.No.	Name of the Component	Unit	Physical	Proj. Cost in lakhs	Gov Share in lakhs
(I)	(II)	(III)	(IV)	(V)	(VI)
	Beneficiary oriented activities under CSS of PMMSY				
1	Development of Inland Fisheries And Aquaculture				
1.1.	Establishment of New Freshwater Finfish Hatcheries	Number	3	75	36
1.2.	Construction of New Rearing ponds	Hectare	5	35	16.38
1.3.	Construction of Biofloc ponds for freshwater area	Hectare	10	140	65.52
2	Development of fisheries in North-eastern and Himalayan States/UTs				
2.1.	Establishment of Trout Fish Hatcheries	Number	3	150	81
2.2.	Construction of Raceways	Number	120	360	167.4
2.3.	Inputs for Trout Rearing Units (Raceways)	Number	120	300	139.5
2.4.	Construction of New Ponds in Himalayan Region.	Hectare	20	168	78.6
2.5.	Inputs for new Grow out ponds	Hectare	20	80	37.44
3	Development of ornamental and recreational fisheries				
3.1.	Backyard Ornamental fish Rearing unit (both Marine and Fresh water)	Number	1	3	1.62
3.2.	Medium Scale Ornamental fish Rearing Unit (Marine and Freshwater Fish)	Number	1	8	4.32
4	Technology infusion and adaptation				
4.1	Establishment of large RAS (with 8 tanks of minimum 90 m ³ /tank capacity 40 ton/crop)	Number	2	100	54
4.2.	Establishment of Medium RAS (with 6 tank of minimum 30m ³ /tank capacity 10 ton/crop)	Number	3	75	31.5
4.3.	Establishment of small RAS (with 1 tank with 100m ³ capacity)	Number	12	90	41.85
	INFRASTRUCTURE AND POST-HARVEST MANAGEMENT				
5	Post harvest and cold chain infrastructure				
5.1.	Construction of Cold Storages/Ice Plants (10 tonne/day)	Number	6	240	108
5.2.	Construction of Cold Storages/Ice Plants (50 tonne/day)	Number	3	450	216
5.3.	Refrigerated vehicles	Number	1	25	9

Sl.No.	Name of the Component	Unit	Physical	Proj. Cost in lakhs	Gov Share in lakhs
(I)	(II)	(III)	(IV)	(V)	(VI)
5.4.	Insulated vehicles	Number	7	140	61.2
5.5.	Live fish vending Centres	Number	100	75	35.1
5.6.	Three wheeler with Ice Box including e-rickshaws for fish vending	Number	10	30	14.04
5.7.	Fish Feed Mills(mini)	Number	7	210	97.2
5.8.	Fish Feed Plants (Large)	Number	1	200	72
6	Markets and marketing infrastructure				
6.1.	Construction of fish kiosks including kiosks of aquarium/ornamental fish	Number	9	90	43.2
7	Strengthening of safety and security of fishermen				
7.1.	Providing boats (replacement) and nets for traditional fishermen	Number	500	1000	450
8	Development of fisheries in the Himalayan and North-Eastern States/UTs				
8.1.	Support to states for import of germplasm	Number	800000	19	17.1
	Total			4063	1877.97

Karnataka

Sl.No.	Name of the Component	Unit	Physical	Proj. Cost in lakhs	Gov Share in lakhs
(I)	(II)	(III)	(IV)	(V)	(VI)
	Beneficiary oriented activities under CSS of PMMSY				
1	Development of Inland Fisheries And Aquaculture				
1.1.	Establishment of New Freshwater Finfish Hatcheries	Number	6	150.00	45.00
1.2.	Construction of New Rearing ponds	Hectare	60	420	126
1.3.	Construction of New Grow-out ponds	Hectare	400	2800.00	890.40
1.4.	Inputs for fresh water Aquaculture including Composite fish culture, Scampi, Pangasius, Tilapia etc.	Hectare	400	1600.00	508.80
1.5.	Construction of New ponds for Brackish Water Aquaculture	Number	14	112.00	34.56
1.6.	Construction of Biofloc ponds for freshwater area	Hectare	50.4	705.60	207.24
1.7.	Construction of Biofloc ponds for Brackishwater area	Hectare	10	180.00	54.00
1.8.	Inputs for Brackish Water Aquaculture	Hectare	14	84.00	25.92
1.9.	Inputs for Saline /Alkaline Water Aquaculture	Hectare			
1.10.	Stocking of Fingerling (FL) in Wetlands @2000FL/ha	Hectare			
1.11.	Stocking of Fingerlings in Reservoirs @1000FL/ha	Hectare	200	600.00	180.00
2	Development of marine fisheries including mariculture and seaweed cultivation				
2.1.	Establishment of Small Marine Finfish Hatcheries	Number	1	50.00	12.00
2.2.	Marine Finfish Nurseries	Hectare	2	30.00	7.20
2.3.	Bivalve cultivation (mussels, clams, pearl etc.)	Number	118	23.60	8.33
3	Technology infusion and adaptation				
3.1.	Establishment of large RAS (with 8 tanks of minimum 90 m ³ /tank capacity 40 ton/crop)	Number	12	600.00	180.00
3.2.	Establishment of Medium RAS (with 6 tank of minimum 30m ³ /tank capacity 10 ton/crop)	Number	20	500.00	150.00
3.3.	Establishment of small RAS (with 1 tank with 100m ³ capacity)	Number	50	375.00	106.20
3.4.	Establishment of Backyard mini RAS units	Number	78	39.00	10.74

Sl.No.	Name of the Component	Unit	Physical	Proj. Cost in lakhs	Gol Share in lakhs
(I)	(II)	(III)	(IV)	(V)	(VI)
3.5.	Installation of Cages in Reservoirs	Number	100	300.00	95.04
3.6.	Pen culture in open water bodies	Hectare	5.2	15.60	4.46
	INFRASTRUCTURE AND POST-HARVEST MANAGEMENT				
4	Post harvest and cold chain infrastructure				
4.1.	Construction of Cold Storages/Ice Plants (10 tonne/day)	Number	5	200.00	57.60
4.2.	Construction of Cold Storages/Ice Plants (20 tonne/day)	Number	2	160.00	48.00
4.3.	Construction of Cold Storages/Ice Plants (30 tonne/day)	Number	4	480.00	144.00
4.4.	Construction of Cold Storages/Ice Plants (50 tonne/day)	Number	4	600.00	180.00
4.5.	Modernization of Cold storage /Ice Plant	Number	10	500.00	144.00
4.6.	Refrigerated vehicles	Number	6	150.00	45.00
4.7.	Insulated vehicles	Number	10	200.00	55.20
4.8.	Live fish vending Centres	Number	5	100.00	31.20
4.9.	Motor cycle with Ice Box	Number	100	75.00	20.88
4.10.	Cycle with Ice Boxes	Number	100	10.00	2.74
4.11.	Three wheeler with Ice Box including e-rickshaws for fish vending	Number	25	75.00	21.60
5	Markets and marketing infrastructure				
5.1.	Construction of fish kiosks including kiosks of aquarium/ornamental fish	Number	25	250.00	75.60
6	Development of deep sea fishing				
6.1.	Support for acquisition of Deep sea fishing vessels for traditional fishermen	Number	4	480.00	144.00
6.2.	Up gradation of existing fishing vessels for export Competency	Number	15	225.00	66.60
6.3.	Establishment of Bio-toilets in mechanised fishing vessels	Number	100	50.00	14.64
7	Strengthening of safety and security of fishermen				
7.1.	Providing boats (replacement) and nets for traditional fishermen	Number	100	500	147
8	Livelihood and nutritional support for fishers for conservation of fisheries resources				
8.1.	Livelihood and nutritional support for socio-economically backward active traditional fishers' families for conservation of fisheries resources	Number	24003	1080.14	360.05

Sl.No.	Name of the Component	Unit	Physical	Proj. Cost in lakhs	Gol Share in lakhs
(I)	(II)	(III)	(IV)	(V)	(VI)
	during fishing ban/lean period.				
	Total			13719.94	4204.0

Kerala

Sl.No.	Name of the Component	Unit	Physical	Proj. Cost in lakhs	Gov Share in lakhs
(I)	(II)	(III)	(IV)	(V)	(VI)
	Beneficiary oriented activities under CSS of PMMSY				
1	Technology infusion and adaptation				
1.1.	Establishment of small RAS (with 1 tank with 100m3 capacity)	Number	319	2392.5	720
1.2.	Biofloc (7 tanks of 4m dia and 1.5 high) culture system	Number	400	3000	900
2	Development of deep sea fishing				
2.1.	Support for acquisition of Deep sea fishing vessels for traditional fishermen	Number	10	1200	288
2.2.	Up gradation of existing fishing vessels for export Competency	Number	100	1500	360
	Non-Beneficiary oriented activities under CSS of PMMSY				
3	Development of inland fisheries and aquaculture				
3.1.	Establishment of Brood Banks (including seed banks for seaweeds)	Number	1	500	300
3.2.	Integrated Development of Reservoirs	Hectare	4	1600	960
4	Fisheries extension and support services				
4.1.	Multipurpose Support Services – SagarMitra	Number	222	199.8	119.8
	Total			11367.30	4232.88

Lakshadweep

S.N	Name of the Component	Unit	Physical	Proj. Cost in lakhs	Gol Share in lakhs
(I)	(II)	(III)	(IV)	(V)	(VI)
	Beneficiary oriented activities under CSS of PMMSY				
1	Development of ornamental and recreational fisheries				
1.1.	Backyard Ornamental fish Rearing unit (both Marine and Fresh water)	Number	3	9	5.4
1.2.	Promotion of Recreational Fisheries	Number	3	150	90
2	Post harvest and cold chain infrastructure				
2.1.	Construction of Cold Storages/Ice Plants (10 tonne/day)	Number	2	80	48
2.2.	Three wheeler with Ice Box including e-rickshaws for fish vending	Number	14	42	25.2
3	Markets and marketing infrastructure				
3.1.	Fish Value Add Enterprises Units	Number	5	250	150
4	Development of deep sea fishing				
4.1.	Support for acquisition of Deep sea fishing vessels for traditional fishermen	Number	10	1200	720
4.2.	Up gradation of existing fishing vessels for export Competency	Number	20	300	180
5	Strengthening of safety and security of fishermen				
5.1.	Support for providing safety kits for fishermen of Traditional and motorized fishing vessels (other than Communication and/or Tracking Device mentioned at 10.1 above)	Number	300	300	180
5.2.	Providing boats (replacement) and nets for traditional fishermen	Number	100	500	300
	Total			2831.00	1698.60

Madhya Pradesh

Sl.No.	Name of the Component	Unit	Physical	Proj. Cost in lakhs	Gov Share in lakhs
(I)	(II)	(III)	(IV)	(V)	(VI)
	Beneficiary oriented activities under CSS of PMMSY				
1	Development of Inland Fisheries And Aquaculture				
1.1.	Establishment of New Freshwater Finfish Hatcheries	Number	7	175.00	54.00
1.2.	Construction of New Rearing ponds	Hectare	60.5	423.5	123.9
1.3.	Construction of New Grow-out ponds	Hectare	689	4823.00	1430.52
1.4.	Inputs for fresh water Aquaculture including Composite fish culture, Scampi, Pangasius, Tilapia etc.	Hectare	689	2756.00	817.44
1.5.	Stocking of Fingerlings in Reservoirs @1000FL/ha	Hectare	4343	130.29	42.22
2	Development of ornamental and recreational fisheries				
2.1.	Integrated Ornamental fish unit (breeding and rearing for fresh water fish)	Number	1	25.00	6.00
3	Technology infusion and adaptation				
3.1.	Establishment of large RAS (with 8 tanks of minimum 90 m3/tank capacity 40 ton/crop)	Number	29	1450.00	486.00
3.2.	Biofloc (7 tanks of 4m dia and 1.5 high) culture system	Number	141	1057.50	340.20
3.3.	Installation of Cages in Reservoirs	Number	223	669.00	216.36
	INFRASTRUCTURE AND POST-HARVEST MANAGEMENT				
4	Post harvest and cold chain infrastructure				
4.1.	Construction of Cold Storages/Ice Plants (10 tonne/day)	Number	8	320.00	96.00
4.2.	Insulated vehicles	Number	7	140.00	36.00
4.3.	Motor cycle with Ice Box	Number	729	546.75	160.20
4.4.	Cycle with Ice Boxes	Number	190	19.00	5.22
4.5.	Three wheeler with Ice Box including e-rickshaws for fish vending	Number	64	192.00	56.52
4.6.	Fish Feed Mills(mini)	Number	25	750.00	234.00
4.7.	Fish Feed Plants (Medium)	Number	1	100.00	36.00
4.8.	Fish Feed Plants (Large)	Number	1	200.00	72.00
5	Markets and marketing infrastructure				
5.1.	Construction of fish retail markets including ornamental fish/aquarium markets.	Number	1	100.00	24.00

Sl.No.	Name of the Component	Unit	Physical	Proj. Cost in lakhs	Govt Share in lakhs
(I)	(II)	(III)	(IV)	(V)	(VI)
5.2.	Construction of fish kiosks including kiosks of aquarium/ornamental fish	Number	51	510.00	154.80
6	Livelihood and nutritional support for fishers for conservation of fisheries resources				
6.1.	Livelihood and nutritional support for socio-economically backward active traditional fishers' families for conservation of fisheries resources during fishing ban/lean period.	Number	1038 5	467.325	155.775
	Total			14854.37	4547.16

Manipur

Sl.No	Name of the Component	Unit	Physical	Proj. Cost in lakhs	Gol Share in lakhs
(I)	(II)	(III)	(IV)	(V)	(VI)
A.	Beneficiary oriented activities under CSS of PMMSY				
1	Development of Inland Fisheries And Aquaculture				
1.1.	Establishment of New Freshwater Finfish Hatcheries	Number	8	120.00	54.00
1.2.	Construction of New Rearing ponds	Hectare	25	175	81.9
1.3.	Construction of New Grow-out ponds	Hectare	120	1008.00	483.84
1.4.	Inputs for fresh water Aquaculture including Composite fish culture, Scampi, Pangasius, Tilapia etc.	Hectare	120	480.00	230.40
2	Development of fisheries in North-eastern and Himalayan States/UTs				
2.1.	Input support for Integrated fish farming (paddy cum fish cultivation, livestock cum fish, etc)	Hectare	100	100.00	54.00
3	Technology infusion and adaptation				
3.1.	Biofloc (7 tanks of 4m dia and 1.5 high) culture system	Number	20	150.00	71.55
3.2.	Installation of Cages in Reservoirs	Number	100	300.00	162.00
	INFRASTRUCTURE AND POST-HARVEST MANAGEMENT				
B.	Non-Beneficiary oriented activities under CSS of PMMSY				
4	Development of inland fisheries and aquaculture				
4.1.	Integrated Development of Reservoirs	Hectare	1	300.00	270.00
	Total			2633	1407.69

Meghalaya

Sl.No.	Name of the Component	Unit	Physical	Proj. Cost in lakhs	Gol Share in lakhs
(I)	(II)	(III)	(IV)	(V)	(VI)
	Beneficiary oriented activities under CSS of PMMSY				
1	Development of Inland Fisheries And Aquaculture				
1.1.	Construction of New Rearing ponds	Hectare	22.2	155.4	83.92
1.2.	Construction of New Grow-out ponds	Hectare	90	756	408.24
1.3.	Inputs for fresh water Aquaculture including Composite fish culture, Scampi, Pangasius, Tilapia etc.	Hectare	116.5	466	251.64
1.4.	Construction of Biofloc ponds for freshwater area	Hectare	2	28	15.12
1.5.	Stocking of Fingerlings in Reservoirs @1000FL/ha	Hectare	653.5	19.61	10.59
2	Development of fisheries in North-eastern and Himalayan States/UTs				
2.1.	Input support for Integrated fish farming (paddy cum fish cultivation, livestock cum fish, etc)	Hectare	121	121	65.34
3	Development of ornamental and recreational fisheries				
3.1.	Backyard Ornamental fish Rearing unit (both Marine and Fresh water)	Number	2	6	3.24
4	Technology infusion and adaptation				
4.1.	Establishment of small RAS (with 1 tank with 100m3 capacity)	Number	1	7.5	4.05
4.2.	Establishment of Backyard mini RAS units	Number	1	0.5	0.27
	INFRASTRUCTURE AND POST-HARVEST MANAGEMENT				
5	Post harvest and cold chain infrastructure				
5.1.	Construction of Cold Storages/Ice Plants (10 tonne/day)	Number	4	80	43.2
5.2.	Insulated vehicles	Number	4	160	86.4
5.3.	Motor cycle with Ice Box	Number	20	15	8.1
5.4.	Three wheeler with Ice Box including e-rickshaws for fish vending	Number	10	30	16.2
5.5.	Fish Feed Mills(mini)	Number	1	30	16.2
6	Markets and marketing infrastructure				
6.1.	Construction of fish kiosks including kiosks of aquarium/ornamental fish	Number	17	170	91.8

6.2.	Fish Value Add Enterprises Units	Number	2	100	54
	Total			2145.01	1158.31

Mizoram

Sl.No.	Name of the Component	Unit	Physical	Proj. Cost in lakhs	Gov Share in lakhs
(I)	(II)	(III)	(IV)	(V)	(VI)
	Beneficiary oriented activities under CSS of PMMSY				
1	Development of Inland Fisheries And Aquaculture				
1.1.	Establishment of New Freshwater Finfish Hatcheries	Number	4	100.00	54.00
1.2.	Construction of New Rearing ponds	Hectare	10	70	37.8
1.3.	Construction of New Grow-out ponds	Hectare	70	588.00	317.52
1.4.	Inputs for fresh water Aquaculture including Composite fish culture, Scampi, Pangasius, Tilapia etc.	Hectare	70	280.00	151.20
2	Development of fisheries in North-eastern and Himalayan States/UTs				
2.1.	Input support for Integrated fish farming (paddy cum fish cultivation, livestock cum fish, etc)	Hectare	50	50.00	27.00
3	Development of ornamental and recreational fisheries				
3.1.	Backyard Ornamental fish Rearing unit (both Marine and Fresh water)	Number	12	36.00	19.44
3.2.	Medium Scale Ornamental fish Rearing Unit (Marine and Freshwater Fish)	Number	1	8.00	4.32
	INFRASTRUCTURE AND POST-HARVEST MANAGEMENT				
4	Post harvest and cold chain infrastructure				
4.1.	Construction of Cold Storages/Ice Plants (10 tonne/day)	Number	1	40.00	21.60
	Total			1172	632.88

Nagaland

	Name of the Component	Unit	Physical	Proj. Cost in lakhs	Gol Share in lakhs
(I)	(II)	(III)	(IV)	(V)	(VI)
	Beneficiary oriented activities under CSS of PMMSY				
1	Development of Inland Fisheries And Aquaculture				
1.1.	Establishment of New Freshwater Finfish Hatcheries	Number	3	75	40.5
1.2.	Construction of New Rearing ponds	Hectare	25	175	94.5
1.3.	Construction of New Grow-out ponds	Hectare	85	714	385.56
1.4.	Inputs for fresh water Aquaculture including Composite fish culture, Scampi, Pangasius, Tilapia etc.	Hectare	85	340	183.6
1.5.	Stocking of Fingerlings in Reservoirs @1000FL/ha	Hectare	10	0.3	0.16
2	Development of marine fisheries including mariculture and seaweed cultivation				
2.1.	Input support for Integrated fish farming (paddy cum fish cultivation, livestock cum fish, etc)	Hectare	60	60	32.4
3	Development of ornamental and recreational fisheries				
3.1.	Backyard Ornamental fish Rearing unit (both Marine and Fresh water)	Number	12	36	19.44
	INFRASTRUCTURE AND POST- HARVEST MANAGEMENT				
4	Post harvest and cold chain infrastructure				
4.1.	Refrigerated vehicles	Number	2	50	27
4.2.	Motor cycle with Ice Box	Number	2	1.5	0.81
	Total			1451.8	783.97

Odisha

Sl.No	Name of the Component	Unit	Physical	Proj. Cost in lakhs	Govt Share in lakhs
(I)	(II)	(III)	(IV)	(V)	(VI)
A.	Beneficiary oriented activities under CSS of PMMSY				
1	Development of Inland Fisheries And Aquaculture				
1.1.	Establishment of New Freshwater Finfish Hatcheries	Number	10.00	250.00	75.00
1.2.	Construction of New Rearing ponds	Hectare	100	700	210
1.3.	Construction of New Grow-out ponds	Hectare	300	2100.00	630.00
1.4.	Inputs for fresh water Aquaculture including Composite fish culture, Scampi, Pangasius, Tilapia etc.	Hectare	300	1200.00	360.00
1.5.	Establishment of need based New Brackish Hatcheries(shell fish and fin fish)	Number	2	100.00	30.00
1.6.	Construction of New ponds for Brackish Water Aquaculture	Number	400	3200.00	960.00
1.7.	Inputs for Brackish Water Aquaculture	Hectare	400	2400.00	720.00
2	Technology infusion and adaptation				
2.1.	Establishment of large RAS (with 8 tanks of minimum 90 m3/tank capacity 40 ton/crop)	Number	4	200.00	60.00
2.2.	Establishment of Medium RAS (with 6 tank of minimum 30m3/tank capacity 10 ton/crop)	Number	10	250.00	75.00
2.3.	Establishment of small RAS (with 1 tank with 100m3 capacity)	Number	20	150.00	45.00
2.4.	Installation of Cages in Reservoirs	Number	500	1500.00	450.00
	INFRASTRUCTURE AND POST-HARVEST MANAGEMENT				
3	Post harvest and cold chain infrastructure				
3.1.	Construction of Cold Storages/Ice Plants (10 tonne/day)	Number	1	150.00	36.00
3.2.	Modernization of Cold storage /Ice Plant	Number	4	200.00	60.00
3.3.	Refrigerated vehicles	Number	10	250.00	75.00
3.4.	Insulated vehicles	Number	25	500.00	148.80

Sl.No	Name of the Component	Unit	Physical	Proj. Cost in lakhs	Govt Share in lakhs
(I)	(II)	(III)	(IV)	(V)	(VI)
3.5.	Motor cycle with Ice Box	Number	100	75.00	22.50
3.6.	Three wheeler with Ice Box including e-rickshaws for fish vending	Number	50	150.00	45.00
3.7.	Fish Feed Mills(mini)	Number	10	150.00	45.00
3.8.	Fish Feed Plants (Large)	Number	1	650.00	156.00
4	Markets and marketing infrastructure				
4.1.	Construction of fish retail markets including ornamental fish/aquarium markets.	Number	5	500.00	144.00
4.2.	Construction of fish kiosks including kiosks of aquarium/ornamental fish	Number	20	200.00	60.00
5	Development of deep sea fishing				
5.1.	Support for acquisition of Deep sea fishing vessels for traditional fishermen	Number	5	600.00	172.80
5.2.	Up gradation of existing fishing vessels for export Competency	Number	50	750.00	225.00
5.3.	Establishment of Bio-toilets in mechanised fishing vessels	Number	10	5.00	1.50
6	Aquatic health management				
6.1.	Establishment of Disease diagnostic and quality testing labs	Number	4	100.00	30.00
6.2.	Disease diagnostic and quality testing Mobile labs/clinics	Number	4	140	42
7	Strengthening of safety and security of fishermen				
7.1.	Providing boats (replacement) and nets for traditional fishermen	Number	200	1000	300
8	Livelihood and nutritional support for fishers for conservation of fisheries resources				
8.1.	Livelihood and nutritional support for socio-economically backward active traditional fishers' families for conservation of fisheries resources during fishing ban/lean period.	Number	12000	540.00	180.00
B.	Non-Beneficiary oriented activities under CSS of PMMSY				
9	Fisheries extension and support				

Sl.No	Name of the Component				Unit	Physical	Proj. Cost in lakhs	Gol Share in lakhs
(I)	(II)				(III)	(IV)	(V)	(VI)
	services							
9.1.	Multipurpose SagarMitra	Support	Services	-	Number	600	540.00	324.00
	Total						18550	5682.6

Punjab

Sl.No	Name of the Component	Unit	Physical	Proj. Cost in lakhs	Gov Share in lakhs
(I)	(II)	(III)	(IV)	(V)	(VI)
	Beneficiary oriented activities under CSS of PMMSY				
1	Development of Inland Fisheries And Aquaculture				
1.1.	Construction of New Grow-out ponds	Hectare	120	840.00	201.60
1.2.	Inputs for fresh water Aquaculture including Composite fish culture, Scampi, Pangasius, Tilapia etc.	Hectare	120	480.00	115.20
1.3.	Construction of New ponds for Saline /Alkaline areas	Hectare	150	1200.00	288.00
1.4.	Construction of Biofloc ponds for freshwater area	Hectare	5	70.00	16.80
1.5.	Construction of Biofloc ponds for Brackishwater area	Hectare	5	90.00	21.60
1.6.	Inputs for Brackish Water Aquaculture	Hectare	150	1000.00	276.00
2	Technology infusion and adaptation				
2.1.	Establishment of large RAS (with 8 tanks of minimum 90 m3/tank capacity 40 ton/crop)	Number	3	150.00	36.00
2.2.	Biofloc (50 tanks of 4m dia and 1.5 high) culture system.	Number	1	50.00	12.00
2.3.	Establishment of Medium RAS (with 6 tank of minimum 30m3/tank capacity 10 ton/crop)	Number	3	75.00	18.00
2.4.	Biofloc culture system(25 tanks of 4m dia and 1.5 high)	Number	1	25.00	6.00
2.5.	Establishment of small RAS (with 1 tank with 100m3 capacity)	Number	6	45.00	10.80
2.6.	Biofloc (7 tanks of 4m dia and 1.5 high) culture system	Number	48	360.00	86.40
3	Post harvest and cold chain infrastructure				
3.1.	Refrigerated vehicles	Number	2	50.00	12.00
3.2.	Insulated vehicles	Number	5	100.00	24.00
3.3.	Motor cycle with Ice Box	Number	80	60.00	14.40
3.4.	Cycle with Ice Boxes	Number	20	2.00	0.48
3.5.	Three wheeler with Ice Box including e-rickshaws for fish vending	Number	25	75.00	18.00
3.6.	Fish Feed Mills(mini)	Number	7	210.00	50.40
	Total			4882	1207.68

Tamil Nadu

Sl.No	Name of the Component	Unit	Physical	Proj. Cost in lakhs	Govt Share in lakhs
(I)	(II)	(III)	(IV)	(V)	(VI)
A.	Beneficiary oriented activities under CSS of PMMSY				
1	Development of Inland Fisheries And Aquaculture				
1.1.	Establishment of New Freshwater Finfish Hatcheries	Number	2	50	15
1.2.	Construction of New Rearing ponds	Hectare	10	70	19.32
1.3.	Construction of New Grow-out ponds	Hectare	100	700	193.2
1.4.	Inputs for fresh water Aquaculture including Composite fish culture, Scampi, Pangasius, Tilapia etc.	Hectare	100	400	110.4
1.5.	Construction of Biofloc ponds for freshwater area	Hectare	15	210	58.8
1.6.	Stocking of Fingerlings in Reservoirs @1000FL/ha	Hectare	643 4	193.02	46.32
2	Development of marine fisheries including mariculture and seaweed cultivation				
2.1.	Establishment of Open Sea cages (100-120 cubic meter volume)	Number	10	50	13.8
2.2.	Establishment of Seaweed culture rafts including inputs	Number	130 00	195	70.2
2.3.	Establishment of Seaweed culture with Monoline/tubenet Method including inputs (one unit is approximately equal to 25 ropes of 25m length)	Number	531	42.48	15.29
3	Development of ornamental and recreational fisheries				
3.1.	Backyard Ornamental fish Rearing unit (both Marine and Fresh water)	Number	13	39	10.8
3.2.	Medium Scale Ornamental fish Rearing Unit (Marine and Freshwater Fish)	Number	12	96	26.88
3.3.	Integrated Ornamental fish unit (breeding and rearing for marine fish)	Number	1	30	7.2
4	Technology infusion and adaptation				
4.1.	Establishment of small RAS (with 1 tank with 100m3 capacity)	Number	20	150	41.4
4.2.	Biofloc (7 tanks of 4m dia and 1.5 high) culture system	Number	10	75	20.7
5	Post harvest and cold chain infrastructure				
5.1.	Insulated vehicles	Number	20	400	96
5.2.	Live fish vending Centres	Number	1	20	4.8

Sl.No	Name of the Component	Unit	Physical	Proj. Cost in lakhs	Govt Share in lakhs
(I)	(II)	(III)	(IV)	(V)	(VI)
5.3.	Motor cycle with Ice Box	Number	500	375	94.5
5.4.	Three wheeler with Ice Box including e-rickshaws for fish vending	Number	15	45	12.6
6	Markets and marketing infrastructure				
6.1.	Construction of fish kiosks including kiosks of aquarium/ornamental fish	Number	20	200	48
7	Strengthening of safety and security of fishermen				
7.1.	Providing boats (replacement) and nets for traditional fishermen	Number	200	1000	240
B	Non-Beneficiary oriented activities under CSS of PMMSY				
8	Development of inland fisheries and aquaculture				
8.1.	Establishment of Brood Banks (including seed banks for seaweeds)	Number	2	1000	600
8.2.	Integrated Development of Reservoirs	Hectare	5	1108.25	664.95
9	Fisheries extension and support services				
9.1.	Multipurpose Support Services – SagarMitra	Number	600	540	324
	Total			6988.75	2734.16

Uttarakhand

S.No.	Name of the Component	Unit	Physical	Proj. Cost in lakhs	Gol Share in lakhs
(I)	(II)	(III)	(IV)	(V)	(VI)
A.	Beneficiary oriented activities under CSS of PMMSY				
1	Development of marine fisheries including mariculture and seaweed cultivation				
1.1.	Construction of Raceways	Number	518	1554.00	633.96
1.2.	Inputs for Trout Rearing Units (Raceways)	Number	518	1295.00	528.30
1.3.	Construction of New Ponds in Himalayan Region.	Hectare	23.6	165.20	70.31
1.4.	Inputs for new Grow out ponds	Hectare	23.6	94.40	40.18
1.5.	Establishment of Large RAS for Cold water Fisheries	Number	10	500.00	243.00
1.6.	Establishment of Mini/Small RAS for cold water fisheries	Number	4	30.00	12.15
2	Technology infusion and adaptation				
2.1.	Establishment of large RAS (with 8 tanks of minimum 90 m3/tank capacity 40 ton/crop)	Number	2	100.00	45.00
2.2.	Establishment of Medium RAS (with 6 tank of minimum 30m3/tank capacity 10 ton/crop)	Number	10	250.00	117.00
2.3.	Establishment of small RAS (with 1 tank with 100m3 capacity)	Number	14	105.00	45.90
3	Post harvest and cold chain infrastructure				
3.1.	Motor cycle with Ice Box	Number	32	24.00	10.40
3.2.	Three wheeler with Ice Box including e-rickshaws for fish vending	Number	1	3.00	1.62
4	Markets and marketing infrastructure				
4.1.	Construction of fish kiosks including kiosks of aquarium/ornamental fish	Number	19	190.00	77.40
	Total			4310.60	1825.22

Delhi

S.N	Name of the Component	Unit	Physical	Proj. Cost in lakhs	Gol Share in lakhs
(i)	(ii)	(iii)	(iv)	(v)	(vi)
	Beneficiary oriented activities under CSS of PMMSY				
1	Development of ornamental and recreational fisheries				
1.1	Backyard Ornamental fish Rearing unit (both Marine and Fresh water)	Number	5	15.00	7.80
1.2	Medium Scale Ornamental fish Rearing Unit (Marine and Freshwater Fish)	Number	5	40.00	20.80
1.3	Promotion of Recreational Fisheries	Number	2	100.00	50.00
	Total			155	78.6

Jammu& Kashmir

S.N	Name of the Component	Unit	Physical	Proj. Cost in lakhs	Gov Share in lakhs
(i)	(ii)	(iii)	(iv)	(v)	(vi)
	Beneficiary oriented activities under CSS of PMMSY				
1	Development of fisheries in North-eastern and Himalayan States/UTs				
1.1	Establishment of Trout Fish Hatcheries	Number	1	50.00	20.00
1.2	Construction of Raceways	Number	250	750.00	330.00
1.3	Inputs for Trout Rearing Units (Raceways)	Number	250	625.00	275.00
1.4	Construction of New Ponds in Himalayan Region.	Hectare	7	58.80	26.88
1.5	Inputs for new Grow out ponds	Hectare	7	28.00	12.80
2	Technology infusion and adaptation				
2.1	Biofloc (7 tanks of 4m dia and 1.5 high) culture system	Number	12	90.00	39.00
3	Strengthening of safety and security of fishermen				
3.1	Providing boats (replacement) and nets for traditional fishermen	Number	25	125	50
3.2	Livelihood and nutritional support for socio-economically backward active traditional fishers' families for conservation of fisheries resources during fishing ban/lean period.	Number	17396	782.820	521.88
	Total			2509.62	1275.56

Ladakh

S.N	Name of the Component	Unit	Physical	Proj. Cost in lakhs	Gol Share in lakhs
(i)	(ii)	(iii)	(iv)	(v)	(vi)
	Beneficiary oriented activities under CSS of PMMSY				
1	Development of fisheries in North-eastern and Himalayan States/UTs				
1.1	Construction of Raceways	Number	20	60	36
1.2	Inputs for Trout Rearing Units (Raceways)	Number	20	50	30
2	Post harvest and cold chain infrastructure				
2.1	Motor cycle with Ice Box	Number	20	15	9
	Total			125	75

Puducherry

S.N	Name of the Component	Unit	Physical	Proj. Cost in lakhs	Gol Share in lakhs
	1		153	154	155
	Beneficiary oriented activities under CSS of PMMSY				
1	Development of Inland Fisheries And Aquaculture				
1.1	Construction of New Grow-out ponds	Hectare	30	210	114.8
1.2	Inputs for fresh water Aquaculture including Composite fish culture, Scampi, Pangasius, Tilapia etc.	Hectare	30	120	65.6
1.3	Construction of New ponds for Brackish Water Aquaculture	Number	5	40	22.4
1.4	Inputs for Brackish Water Aquaculture	Hectare	5	30	16.8
2	Development of ornamental and recreational fisheries				
2.1	Backyard Ornamental fish Rearing unit (both Marine and Fresh water)	Number	9	27	13.8
3	Post harvest and cold chain infrastructure				
3.1	Construction of Cold Storages/Ice Plants (10 tonne/day)	Number	2	80	48
3.2	Refrigerated vehicles	Number	2	50	30
3.3	Insulated vehicles	Number	4	80	48
3.4	Live fish vending Centres	Number	3	60	32
3.5	Motor cycle with Ice Box	Number	20	15	8.25
4	Markets and marketing infrastructure				
4.1	Construction of fish kiosks including kiosks of aquarium/ornamental fish	Number	7	70	38
4.2	Fish Value Add Enterprises Units	Number	2	100	60
5	Development of deep sea fishing				
5.1	Support for acquisition of Deep sea fishing vessels for traditional fishermen	Number	2	240	144
5.2	Establishment of Bio-toilets in mechanised fishing vessels	Number	240	120	50.5

S.N	Name of the Component	Unit	Physical	Proj. Cost in lakhs	Govt Share in lakhs
6	Monitoring, Control and Surveillance (MCS)				
6.1	Communication and /or Tracking Devices for traditional and motorised vessels like VHF/DAT/NAVIC/Transponders etc.	Number	200	70	29.75
7	Strengthening of safety and security of fishermen				
7.1	Support for providing safety kits for fishermen of Traditional and motorized fishing vessels (other than Communication and/or Tracking Device mentioned at 10.1 above)	Number	200	200	83
7.2	Providing boats (replacement) and nets for traditional fishermen	Number	130	650	285
8	Livelihood and nutritional support for fishers for conservation of fisheries resources				
8.1	Livelihood and nutritional support for socio-economically backward active traditional fishers' families for conservation of fisheries resources during fishing ban/lean period.	Number	28767	1294.515	863.01
9	Fisheries extension and support services				
9.1	Multipurpose Support Services – SagarMitra	Number	32	28.8	28.8
	Total			3485.315	1981.71

Jharkhand

S.N	Name of the Component	Unit	Physical	Proj. Cost in lakhs	Govt Share in lakhs
	1		87	88	89
	Beneficiary oriented activities under CSS of PMMSY				
1	Development of Inland Fisheries And Aquaculture				
1.1	Establishment of New Freshwater Finfish Hatcheries	Number	25	625	198
1.2	Construction of New Rearing ponds	Hectare	190	1330	428.4
1.3	Construction of New Grow-out ponds	Hectare	96	672	211.68
1.4	Inputs for fresh water Aquaculture including Composite fish culture, Scampi, Pangasius, Tilapia etc.	Hectare	96	384	120.96
1.5	Construction of Biofloc ponds for freshwater area	Hectare	30	420	136.08
2	Development of ornamental and recreational fisheries				
2.1	Backyard Ornamental fish Rearing unit (both Marine and Fresh water)	Number	7	21	6.48
2.2	Medium Scale Ornamental fish Rearing Unit (Marine and Freshwater Fish)	Number	5	40	14.4
2.3	Integrated Ornamental fish unit (breeding and rearing for fresh water fish)	Number	5	125	42
3	Technology infusion and adaptation				
3.1	Establishment of large RAS (with 8 tanks of minimum 90 m ³ /tank capacity 40 ton/crop)	Number	10	500	162
3.2	Biofloc (50 tanks of 4m dia and 1.5 high) culture system.	Number	10	500	168
3.3	Establishment of Medium RAS (with 6 tank of minimum 30m ³ /tank capacity 10 ton/crop)	Number	15	375	111
3.4	Biofloc culture system(25 tanks of 4m dia and 1.5 high)	Number	10	250	78
3.5	Establishment of small RAS (with 1 tank with 100m ³ capacity)	Number	14	105	32.4
3.6	Biofloc (7 tanks of 4m dia and 1.5 high) culture system	Number	25	187.5	58.5
3.7	Establishment of Backyard mini RAS units	Number	1	0.5	0.18

S.N	Name of the Component	Unit	Physical	Proj. Cost in lakhs	Govt Share in lakhs
3.8	Installation of Cages in Reservoirs	Number	365	1095	312.84
4	Post harvest and cold chain infrastructure				
4.1	Construction of Cold Storages/Ice Plants (10 tonne/day)	Number	8	320	96
4.2	Live fish vending Centres	Number	3	60	21.6
4.3	Motor cycle with Ice Box	Number	100	75	23.4
4.4	Cycle with Ice Boxes	Number	253	25.3	7.68
4.5	Three wheeler with Ice Box including e-rickshaws for fish vending	Number	50	150	48.6
4.6	Fish Feed Mills(2tonne/day, mini)	Number	15	450	136.8
4.7	Fish Feed Plants (100 tonne/day)	Number	1	650	156
5	Markets and marketing infrastructure				
5.1	Construction of fish kiosks including kiosks of aquarium/ornamental fish	Number	6	60	18
5.2	E-platform for e-trading and e-marketing of fish and fisheries products	Number	1	25	9
6	Strengthening of safety and security of fishermen				
6.1	Providing boats (replacement) and nets for traditional fishermen	Number	20	100	31.2
7	Fisheries extension and support services				
7.1	Extension and support Services (MatsyaSeva Kendra)	Number	1	25	9
	Total			8570.3	2638.2

Maharashtra

S.N	Name of the Component	Unit	Physical	Proj. Cost in lakhs	Gol Share in lakhs
(i)	(ii)	(iii)	(iv)	(v)	(vi)
	Beneficiary oriented activities under CSS of PMMSY				
1	Development of Inland Fisheries And Aquaculture				
1.1	Establishment of New Freshwater Finfish Hatcheries	Number	16	400	122
1.2	Construction of New Rearing ponds	Hectare	37	259	83.16
1.3	Construction of New Grow-out ponds	Hectare	75	525	171.36
1.4	Inputs for fresh water Aquaculture including Composite fish culture, Scampi, Pangasius, Tilapia etc.	Hectare	75	300	97.92
1.5	Construction of New ponds for Brackish Water Aquaculture	Number	40	320	99.84
1.6	Construction of New ponds for Saline /Alkaline areas	Hectare	15	120	31.68
1.7	Construction of Biofloc ponds for freshwater area	Hectare	32	448	137.76
1.8	Construction of Biofloc ponds for Brackishwater area	Hectare	10	180	56.16
1.9	Inputs for Brackish Water Aquaculture	Hectare	40	240	74.88
1.10	Inputs for Saline /Alkaline Water Aquaculture	Hectare	15	90	23.76
1.11	Stocking of Fingerlings in Reservoirs @1000FL/ha	Hectare	5000	150	46.8
2	Development of marine fisheries including mariculture and seaweed cultivation				
2.1	Establishment of Open Sea cages (100-120 cubic meter volume)	Number	100	500	165
2.2	Establishment of Seaweed culture rafts including inputs	Number	2000	30	10.8
2.3	Establishment of Seaweed culture with Monoline/tubenet Method including inputs (one unit is approximately equal to 25 ropes of 25m length)	Number	800	64	23.04
4	Development of ornamental and recreational fisheries				
4.1	Backyard Ornamental fish Rearing unit (both Marine and Fresh water)	Number	42	126	39.96
4.2	Medium Scale Ornamental fish Rearing Unit (Marine and Freshwater Fish)	Number	7	56	18.24
4.3	Integrated Ornamental fish unit (breeding and rearing for fresh water fish)	Number	7	175	57
4.4	Establishment of Fresh water Ornamental Fish Brood Bank	Number	2	200	48

S.N	Name of the Component	Unit	Physical	Proj. Cost in lakhs	Gol Share in lakhs
(i)	(ii)	(iii)	(iv)	(v)	(vi)
4.5	Promotion of Recreational Fisheries	Number	6	300	96
5	Technology infusion and adaptation				
5.1	Establishment of large RAS (with 8 tanks of minimum 90 m3/tank capacity 40 ton/crop)	Number	7	350	108
5.2	Establishment of Medium RAS (with 6 tank of minimum 30m3/tank capacity 10 ton/crop)	Number	7	175	54
5.3	Establishment of small RAS (with 1 tank with 100m3 capacity)	Number	35	262.5	81
5.4	Establishment of Backyard mini RAS units	Number	300	150	46.8
5.5	Installation of Cages in Reservoirs	Number	1100	3300	1044
6	Post harvest and cold chain infrastructure				
6.1	Construction of Cold Storages/Ice Plants (10 tonne/day)	Number	1	40	9.6
6.2	Construction of Cold Storages/Ice Plants (20 tonne/day)	Number	1	80	19.2
6.3	Construction of Cold Storages/Ice Plants (30 tonne/day)	Number	2	240	72
6.4	Construction of Cold Storages/Ice Plants (50 tonne/day)	Number	1	150	36
6.5	Modernization of Cold storage /Ice Plant	Number	1	50	12
6.6	Refrigerated vehicles	Number	7	175	51
6.7	Insulated vehicles	Number	7	140	40.8
6.8	Live fish vending Centres	Number	14	280	91.2
6.9	Three wheeler with Ice Box including e-rickshaws for fish vending	Number	122	360	111.6
6.10	Fish Feed Mills(mini)	Number	15	450	140.4
7	Markets and marketing infrastructure				
7.1	Construction of fish retail markets including ornamental fish/aquarium markets.	Number	8	800	264
7.2	Construction of fish kiosks including kiosks of aquarium/ornamental fish	Number	14	140	45.6
7.3	Fish Value Add Enterprises Units	Number	7	350	108
8	Development of deep sea fishing				
8.1	Up gradation of existing fishing vessels for export Competency	Number	7	105	30.6
8.2	Establishment of Bio-toilets in mechanised fishing vessels	Number	2000	1000	276
9	Aquatic health management				
9.1	Establishment of Disease diagnostic and quality testing labs	Number	2	50	12
9.2	Disease diagnostic and quality testing Mobile labs/clinics	Number	1	35	8.4
10	Monitoring, Control and Surveillance (MCS)				
10.1	Communication and /or Tracking Devices for	Number	1000	350	84

S.N	Name of the Component	Unit	Physical	Proj. Cost in lakhs	Gol Share in lakhs
(i)	(ii)	(iii)	(iv)	(v)	(vi)
	traditional and motorised vessels like VHF/DAT/NAVIC/Transponders etc.				
11	Strengthening of safety and security of fishermen				
11.1	Support for providing safety kits for fishermen of Traditional and motorized fishing vessels (other than Communication and/or Tracking Device mentioned at 10.1 above)	Number	70	70	21
11.2	Providing boats (replacement) and nets for traditional fishermen	Number	14	70	21
11.3	Support to Fishermen for PFZ devices and network including the cost of installation and maintenance etc.	Number	1000	110	33
12	Fisheries extension and support services				
12.1	Extension and support Services (MatsyaSeva Kendra)	Number	10	250	60
13	Development of inland fisheries and aquaculture				
13.1	Establishment of Brood Banks (including seed banks for seaweeds)	Number	1	500	300
13.2	Integrated Development of Reservoirs	Hectare	2	700	420
14	Fisheries extension and support services				
14.1	Multipurpose Support Services – SagarMitra	Number	173	103.8	62.28
	Total			15319.3	5066.84

Rajasthan

S.N	Name of the Component	Unit	Physical	Proj. Cost in lakhs	Gov Share in lakhs
(i)	(ii)	(iii)	(iv)	(v)	(vi)
	Beneficiary oriented activities under CSS of PMMSY				
1	Development of Inland Fisheries And Aquaculture				
1.1	Establishment of New Freshwater Finfish Hatcheries	Number	1	25	9
1.2	Construction of New Grow-out ponds	Hectare	20	140	43.68
1.3	Inputs for fresh water Aquaculture including Composite fish culture, Scampi, Pangasius, Tilapia etc.	Hectare	20	80	24.96
1.4	Construction of New ponds for Saline /Alkaline areas	Hectare	20	40	12.48
1.5	Construction of Biofloc ponds for freshwater area	Hectare	1	14	5.04
1.6	Inputs for Saline /Alkaline Water Aquaculture	Hectare	20	160	57.44
2	Technology infusion and adaptation				
2.1	Establishment of large RAS (with 8 tanks of minimum 90 m3/tank capacity 40 ton/crop)	Number	2	100	30
2.2	Biofloc (50 tanks of 4m dia and 1.5 high) culture system.	Number	1	50	12
2.3	Biofloc culture system(25 tanks of 4m dia and 1.5 high)	Number	1	25	6
2.4	Establishment of small RAS (with 1 tank with 100m3 capacity)	Number	1	7.5	2.7
2.5	Installation of Cages in Reservoirs	Number	144	432	136.08
3	Post harvest and cold chain infrastructure				
3.1	Construction of Cold Storages/Ice Plants (20 tonne/day)	Number	1	69	16.56
3.2	Refrigerated vehicles	Number	3	75	24
3.3	Insulated vehicles	Number	3	60	19.2
3.4	Three wheeler with Ice Box including e-rickshaws for fish vending	Number	3	9	2.88
4	Fisheries extension and support services				
4.1	Livelihood and nutritional support for socio-economically backward active traditional fishers' families for conservation of fisheries resources during fishing ban/lean period.	Number	103	3.09	1.11
	Total			1289.59	403.13

Sikkim

S.N	Name of the Component	Unit	Physical	Proj. Cost in lakhs	Gov Share in lakhs
(i)	(ii)	(iii)	(iv)	(v)	(vi)
	Beneficiary oriented activities under CSS of PMMSY				
1	Development of fisheries in North-eastern and Himalayan States/UTs				
1.1	Construction of Raceways	Number	200	600.00	324.00
1.2	Inputs for Trout Rearing Units (Raceways)	Number	200	500.00	270.00
2	Development of ornamental and recreational fisheries				
2.1	Backyard Ornamental fish Rearing unit (both Marine and Fresh water)	Number	20	60.00	32.40
	Total			1160.00	626.40

Telangana

S.N	Name of the Component	Unit	Physical	Proj. Cost in lakhs	Gov Share in lakhs
	1		183	184	185
	Beneficiary oriented activities under CSS of PMMSY				
1	Development of Inland Fisheries And Aquaculture				
1.1	Establishment of New Freshwater Finfish Hatcheries	Number	6	150	48
1.2	Construction of New Grow-out ponds	Hectare	200	1400	420
1.3	Inputs for fresh water Aquaculture including Composite fish culture, Scampi, Pangasius, Tilapia etc.	Hectare	200	800	240
1.4	Stocking of Fingerlings in Reservoirs @1000FL/ha	Hectare	26741	401.11	96.27
2	Technology infusion and adaptation				
2.1	Establishment of Medium RAS (with 6 tank of minimum 30m3/tank capacity 10 ton/crop)	Number	6	150	48
2.2	Installation of Cages in Reservoirs	Number	150	450	108
3	Post harvest and cold chain infrastructure				
3.1	Insulated vehicles	Number	10	200	57.6
3.2	Three wheeler with Ice Box including e-rickshaws for fish vending	Number	125	375	117
3.3	Fish Feed Mills(mini)	Number	2	60	18
4	Markets and marketing infrastructure				
4.1	Construction of fish kiosks including kiosks of aquarium/ornamental fish	Number	40	400	132
5	Livelihood and nutritional support for fishers for conservation of fisheries resources				
5.1	Livelihood and nutritional support for socio-economically backward active traditional fishers' families for conservation of fisheries resources during fishing ban/lean period.	Number	2000	90	30
	Total			4476.11	1314.87

Tripura

S.N	Name of the Component	Unit	Physical	Proj. Cost in lakhs	Gol Share in lakhs
	Beneficiary oriented activities under CSS of PMMSY				
1	Development of Inland Fisheries And Aquaculture				
1.1	Establishment of New Freshwater Finfish Hatcheries	Number	6	150.00	72.00
1.2	Establishment of New Freshwater Scampi Hatcheries	Number	1	50.00	27.00
1.3	Construction of New Grow-out ponds	Hectare	145	1218.00	579.10
1.4	Inputs for fresh water Aquaculture including Composite fish culture, Scampi, Pangasius, Tilapia etc.	Hectare	155	620.00	297.36
1.5	Stocking of Fingerlings in Reservoirs @1000FL/ha	Hectare	2000	60.00	32.40
2	Development of fisheries in North-eastern and Himalayan States/UTs				
2.1	Input support for Integrated fish farming (paddy cum fish cultivation, livestock cum fish, etc)	Hectare	32.4	32.40	15.09
3	Development of ornamental and recreational fisheries				
3.1	Backyard Ornamental fish Rearing unit (both Marine and Fresh water)	Number	8	24.00	12.42
3.2	Medium Scale Ornamental fish Rearing Unit (Marine and Freshwater Fish)	Number	5	40.00	20.16
3.3	Integrated Ornamental fish unit (breeding and rearing for fresh water fish)	Number	1	25.00	13.50
4	Technology infusion and adaptation				
4.1	Biofloc (7 tanks of 4m dia and 1.5 high) culture system	Number	50	107.00	53.93
5	Post harvest and cold chain infrastructure				
5.1	Live fish vending Centres	Number	3	60.00	32.40
5.2	Motor cycle with Ice Box	Number	50	37.50	17.01
5.3	Cycle with Ice Boxes	Number	200	20.00	9.36
5.4	Three wheeler with Ice Box including e-rickshaws for fish vending	Number	25	75.00	35.10
5.5	Fish Feed Mills(mini)	Number	8	240.00	118.8

S.N	Name of the Component	Unit	Physical	Proj. Cost in lakhs	Gol Share in lakhs
		r			0
6	Markets and marketing infrastructure				
6.1	Construction of fish kiosks including kiosks of aquarium/ornamental fish	Number	8	80.00	41.40
7	Strengthening of safety and security of fishermen				
7.1	Providing boats (replacement) and nets for traditional fishermen	Number	16	80	43.2
8	Livelihood and nutritional support for fishers for conservation of fisheries resources				
8.1	Livelihood and nutritional support for socio-economically backward active traditional fishers' families for conservation of fisheries resources during fishing ban/lean period.	Number	2239	67.17	53.74
	Total			2986.07	1473.963

Uttar Pradesh

S.N	Name of the Component	Unit	Physical	Proj. Cost in lakhs	Gol Share in lakhs
	Beneficiary oriented activities under CSS of PMMSY				
1	Development of Inland Fisheries And Aquaculture				
1.1	Establishment of New Freshwater Finfish Hatcheries	Number	20	500	150
1.2	Construction of New Rearing ponds	Hectare	196	1372	383.88
1.3	Construction of New Grow-out ponds	Hectare	575	4025	1121.4
1.4	Inputs for fresh water Aquaculture including Composite fish culture, Scampi, Pangasius, Tilapia etc.	Hectare	575	2300	640.8
1.5	Construction of New ponds for Saline /Alkaline areas	Hectare	58	464	123.84
1.6	Construction of Biofloc ponds for freshwater area	Hectare	206	2884	863.52
1.7	Inputs for Saline /Alkaline Water Aquaculture	Hectare	58	348	92.88
2	Technology infusion and adaptation				
2.1	Establishment of large RAS (with 8 tanks of minimum 90 m3/tank capacity 40 ton/crop)	Number	75	3750	1194
2.2	Establishment of Medium RAS (with 6 tank of minimum 30m3/tank capacity 10 ton/crop)	Number	20	500	150
2.3	Establishment of small RAS (with 1 tank with 100m3 capacity)	Number	75	562.5	167.4
2.4	Establishment of Backyard mini RAS units	Number	2	1	0.36
2.5	Pen culture in open water bodies	Hectare	7.5	22.5	5.616
3	Post harvest and cold chain infrastructure				
3.1	Construction of Cold Storages/Ice Plants (50 tonne/day)	Number	1	150	54
3.2	Insulated vehicles	Number	16	320	103.2
3.3	Live fish vending Centres	Number	35	700	220.8
3.4	Motor cycle with Ice Box	Number	50	37.5	10.53
3.5	Cycle with Ice Boxes	Number	21	48.1	13.452
3.6	Three wheeler with Ice Box including e-rickshaws for fish vending	Number	29	87	25.2
3.7	Fish Feed Mills(mini)	Number	22	660	212.4
3.8	Fish Feed Plants (Medium)	Number	5	500	156
3.9	Fish Feed Plants (Large)	Number	2	400	120
3.10	Fish Feed Plants (100 tonne/day)	Number	2	1300	390

S.N	Name of the Component	Unit	Physical	Proj. Cost in lakhs	Gol Share in lakhs
4	Markets and marketing infrastructure				
4.1	Construction of fish kiosks including kiosks of aquarium/ornamental fish	Number	27	270	80.4
5	Aquatic health management				
5.1	Disease diagnostic and quality testing Mobile labs/clinics	Number	2	70	
	Total			21271.6	6279.678

**STANDING COMMITTEE ON AGRICULTURE
(2020-21)**

MINUTES OF THE TENTH SITTING OF THE COMMITTEE

The Committee sat on Tuesday, the 23rd February, 2021 from 1600 hours to 1645 hours in Committee Room No. '2', Parliament House Annexe, Extension New Delhi.

PRESENT

Shri Parvatagouda Chandanagouda Gaddigoudar – Chairperson

MEMBERS

LOK SABHA

2. Shri Afzal Ansari
3. Shri Devendra Singh 'Bhole'
4. Shri Bhagwanth Khuba
5. Shri Devji Mangingram Patel
6. Shri Pocha Brahmananda Reddy
7. Mohammad Sadique
8. Shri Virendra Singh
9. Shri Ram Kripal Yadav

RAJYA SABHA

10. Shri Partap Singh Bajwa
11. Sardar Sukhdev Singh Dhindsa
12. Shri Kailash Soni
13. Shri B.L. Verma
14. Smt. Chhaya Verma
15. Shri Harnath Singh Yadav

SECRETARIAT

- | | | | |
|----|------------------|---|---------------------|
| 1. | Shri Shiv Kumar | – | Joint Secretary |
| 2. | Smt. Juby Amar | – | Additional Director |
| 3. | Shri Prem Ranjan | – | Deputy Secretary |

LIST OF WITNESSES

MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING
(DEPARTMENT OF FISHERIES)

<u>S.No.</u>	<u>NAME OF THE OFFICER</u>	<u>DESIGNATION</u>
1.	Shri Atul Chaturvedi	Secretary (Fisheries & AHD)
2.	Shri G. Srinivas	AS & FA
3.	Shri Sagar Mehra	Joint Secretary (Inland Fisheries)
4.	Dr. Jujjavarapu Balaji	Joint Secretary (Marine Fisheries)
5.	Shri Shankar L.	Joint Secretary (Fisheries)

2. At the outset, the Chairperson welcomed the Members of the Committee to the Sitting convened for taking evidence of the representatives of Ministry of Fisheries, Animal Husbandry and Dairying (Department of Fisheries) - in connection with the examination of the Demands for Grants (2021-22). Thereafter, the representatives of Ministry of Fisheries, Animal Husbandry and Dairying (Department of Fisheries) were ushered in. After welcoming the representatives of the Ministry to the Sitting, the Chairperson apprised them of the provisions of the Direction 58 of the Directions by the Speaker, Lok Sabha regarding confidentiality of the proceedings.

3. After the witnesses introduced themselves, one of the representatives of the Department made a Power-point presentation and briefed the Committee about the Department. The Chairperson and the Members of the Committee raised several issues/points as briefly mentioned below:-

- I. Emphasis on Development of Inland Fisheries in less Developed States.
- II. Ensuring Availability of Funds to needs fishermen.
- III. Focus on developing fishery infrastructure in next five years through Pradhan Mantri Matsya Sampada Yojana.
- IV. Need to simplify procedure of availing loans by fishermen from banks.
- V. Steps taken by the Department to address huge pendency of UCs from States/UTs.

- VI. Ensuring compensation to fishermen whose fishing vessels are seized by Pakistani Authorities.
- VII. Emphasis on tapping full potential of Sea Weed cultivation in the country and spreading it to all the Coastal States.
- VIII. Ensuring proper utilization of funds under FIDF (Fisheries and Aquaculture Infrastructure Development Fund).
- IX. Ensuring adequate proposals from States/UTs so that the scheme of the Department can be fully utilized.
- X. Timely filling of vacant posts in CIFNET.
- XI. Improving the life status of poor and vulnerable fishermen.

4. The Representatives of the Department responded to most of the queries raised by the Members. The Chairperson, then, thanked the witnesses for sharing valuable information with the Committee on the subject and directed them to furnish the requisite information on the points/items, which were not readily available with them to the Secretariat of the Committee at the earliest.

The Committee then adjourned.

(A copy of the verbatim proceedings of the Sitting has been kept separately.)

**STANDING COMMITTEE ON AGRICULTURE
(2020-21)**

MINUTES OF THE TWELFTH SITTING OF THE COMMITTEE

The Committee sat on Tuesday, the 16 March, 2021 from 1500 hrs to 1530 hrs. in the Hon'ble Chairperson's Chamber, Room No. '103', First Floor, Block-B, Extn. to PHA Building, New Delhi.

PRESENT

Shri Parvatagouda Chandanagouda Gaddigoudar – Chairperson

MEMBERS

LOK SABHA

2. Shri Devendra Singh 'Bhole'
3. Shri Kanakmal Katara
4. Shri Mohan Mandavi
5. Smt. Shardaben Anilbhai Patel
6. Shri Bheemrao Baswanthrao Patil
7. Shri Shrinivas Dadasaheb Patil
8. Shri Kinjarapu Ram Mohan Naidu
9. Shri Pocha Brahmananda Reddy
10. Shri Mohammad Sadique
11. Shri Virendra Singh

RAJYA SABHA

12. Shri Partap Singh Bajwa
13. Shri Kailash Soni
14. Smt. Chhaya Verma
15. Shri B.L. Verma

SECRETARIAT

- | | | | |
|----|----------------------|---|------------------|
| 1. | Shri Shiv Kumar | – | Joint Secretary |
| 2. | Dr. Vatsala J. Pande | – | Director |
| 3. | Shri Prem Ranjan | – | Deputy Secretary |

2. At the outset, Chairperson welcomed the Members to the Sitting of the Committee. Thereafter, the Committee took up for consideration the followings Reports:

(i) Draft Report on 'Demands for Grants (2021-22)' of the Ministry of Fisheries Animal Husbandry and Dairying (Department of Fisheries); and

*(ii) XXXX XXXX XXXX XXXX XXXX

4. After some deliberations, the Committee adopted the Draft Reports without any modifications and the Committee authorized the Chairperson to finalize and present these Reports to Parliament.

The Committee then adjourned.

*Matter not related to this Report